

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000044/2022	RAJENDER SINGH VS UNION OF INDIA	JYOTIRMAYA PRASAD BEHERA VS	// () //
2	ARBP/000045/2022	M/S. HOTEL SURAJ PALACE VS M/S.PLANET HOSPITALITY SERVICES	SUVASHISH PATTANAIK VS	// () //
3	ARBP/000046/2022	M/S. PLANET HOSPITALITY SERVICES VS M/S. HOTEL SURAJ PALACE	PRABODHA CHANDRA NAYAK VS	// () //
4	BLAPL/0007975/2022	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /117 /2019 () //
5	BLAPL/0007976/2022	CHEMAN @ CHEMA NAYAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NILGIRI /162 /2020 () //
6	BLAPL/0007977/2022	PITAMABAR SARABU VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /106 /2022 () //
7	BLAPL/0007978/2022	DINESH DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /106 /2022 () //
8	BLAPL/0007979/2022	JITENDRA BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	ANGUL SADAR PS /568 /2021 () //
9	BLAPL/0007980/2022	ATMA PRAKASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /130 /2020 () //
10	BLAPL/0007981/2022	NARAYAN SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	AINTHAPALI /354 /2022 () //
11	BLAPL/0007982/2022	LITU @ MUNA BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /380 /2022 () //

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12	BLAPL/0007983/2022	SEIKH SARBAR @ SK. SARBAR VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /142 /2022 () //
13	BLAPL/0007984/2022	SANJIB PRADHAN @ PRABHU RASHMI PRADHAN VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /102 /2008 () //
14	BLAPL/0007985/2022	RAJU MEHETWA @ MAHATO VS STATE OF ODISHA	M.M.SWAIN VS	CHANDRAPUR /17 /2020 () //
15	BLAPL/0007986/2022	SUNIL SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /315 /2022 () //
16	BLAPL/0007987/2022	SRIKANTA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	HINDOL /82 /2022 () //
17	BLAPL/0007988/2022	MD INZAMUL HAG VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /136 /2022 () //
18	BLAPL/0007989/2022	PRANAYA KUMAR MANTRY VS STATE OF ODISHA(VIG.)	S.S.RAY (2) VS	SAMBALPUR VIGILANCE /28 /2022 () //
19	BLAPL/0007990/2022	ANKITA MUKHARJEE VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /27 /2022 () //
20	BLAPL/0007991/2022	BHIMA KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /12 /2021 () //
21	BLAPL/0007992/2022	GHANASHYAM SHARMA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BADACHANA /213 /2022 () //
22	BLAPL/0007993/2022	AJU @ AJAYA SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /138 /2022 () //
23	BLAPL/0007994/2022	MADHABA PRUSTY	JAGABANDHU SAHU	BOLANGIR TOWN /323 /2022

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		VS	VS	()
24	BLAPL/0007995/2022	STATE OF ODISHA PITAMBAR NAYAK	UNMESH CHANDRA JENA	// NAYAGARH /155 /2021
		VS	VS	()
25	BLAPL/0007996/2022	STATE OF ODISHA LALTU @ TARUN HAWALDAR @ TARUN HALDAR	RAJIB LOCHAN PATNAIK	// ORKEL /144 /2022
		VS	VS	()
26	BLAPL/0007997/2022	STATE OF ODISHA JITU @ JITENDRA SAHU	BIRAJA PRASANNA DAS	// ANGUL SADAR PS /568 /2021
		VS	VS	()
27	BLAPL/0007998/2022	STATE OF ODISHA SOUMYA RANJAN PRADHAN	SOUBHAGYA KUMAR DASH	// PURUSHOTTAMPUR /287 /2022
		VS	VS	()
28	BLAPL/0007999/2022	STATE OF ODISHA RINKU BARIK	SURYAKANTA DWIBEDI	// JUNAGARH /302 /2022
		VS	VS	()
29	BLAPL/0008000/2022	STATE OF ODISHA ARUSH MANDAL @ ANUSH MANDAL	DUSHMANTA SAHOO	// GARBANDHA /60 /2021
		VS	VS	()
30	BLAPL/0008001/2022	STATE OF ODISHA MANDALU BALU @ MANDALA BALU	SOUBHAGYA KUMAR DASH	// GARBANDHA /20 /2022
		VS	VS	()
31	BLAPL/0008002/2022	STATE OF ODISHA RANJIT NAYAK @ RANJU	SUMIT SEKHAR PATNAIK	// JATNI P.S. /224 /2020
		VS	VS	()
32	BLAPL/0008003/2022	STATE OF ODISHA SANTANU DALEI	ASIT KUMAR JENA	// BALICHANDRAPUR /262 /2022
		VS	VS	()
33	BLAPL/0008004/2022	STATE OF ODISHA SITARAM KHILLA	ASIT KUMAR JENA	// CHITRAKONDA /125 /2021
		VS	VS	()
34	BLAPL/0008005/2022	STATE OF ODISHA RAJU KHALIFA	RAJIB LOCHAN PATNAIK	// ORKEL /6 /2021
		VS	VS	()

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35	BLAPL/0008006/2022	STATE OF ODISHA SUNIL KUMAR VS	S.S.RAY 2 VS	// BHUBANESWAR G.R.P.S. /125 /2022 ()
36	BLAPL/0008007/2022	STATE OF ODISHA ARUN CHAKRA @ NUTHU VS	SOUBHAGYA KUMAR DASH VS	// RAMACHANDAPUR /158 /2022 ()
37	BLAPL/0008008/2022	STATE OF ODISHA MANA RANJAN MAHAR @ MANORANJAN MAHAR VS	JANGYA PRAKASH PARIDA VS	// PURUNAKATAK /28 /2021 ()
38	BLAPL/0008009/2022	STATE OF ODISHA RAJA @ RANJIT BARIK VS	SATYA RANJAN MULIA VS	// BANTALA /73 /2022 ()
39	BLAPL/0008010/2022	STATE OF ODISHA MANORANJAN JENA VS	ABHISHEK DASH VS	// BAISINGA /191 /2022 ()
40	BLAPL/0008011/2022	STATE OF ODISHA RATHU SINGH VS	SANGRAM KESHARI ROUT VS	// PADWA /27 /2022 ()
41	BLAPL/0008012/2022	STATE OF ODISHA BIJAY MAHARANA VS	BIKRAM KESHARI BAL VS	// SALIPUR /108 /2022 ()
42	BLAPL/0008013/2022	STATE OF ODISHA SATYA NARAYAN TANDI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /212 /2022 ()
43	BLAPL/0008014/2022	STATE OF ODISHA ELISABHA MAJHI VS	S.S.RAY (2) VS	// PUTASINGH /18 /2021 ()
44	BLAPL/0008015/2022	STATE OF ODISHA BURA MAJHI VS	S.S.RAY (2) VS	// PUTASINGH /19 /2021 ()
45	BLAPL/0008016/2022	STATE OF ODISHA MADHU MAJHI VS STATE OF ODISHA	S.S.RAY 2 VS	// PUTASINGH /20 /2021 () //

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46	BLAPL/0008017/2022	KUSTA @ KRUSHNA NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	JUNAGARH /259 /2022 () //
47	BLAPL/0008018/2022	TUNIBALA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAYAGADA TOWN /157 /2022 () //
48	BLAPL/0008019/2022	RAJESH MAHANANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	BHAWANIPATNA SADAR /229 /2022 () //
49	BLAPL/0008020/2022	PRADEEP SETHI @ PRADEEP KUMAR SETHI @ LIPU SK. ZAFARULLA VS STATE OF ODISHA	 VS	KHAIRA /93 /2021 () //
50	BLAPL/0008021/2022	MANTRI SINGH VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	KHUNTA /60 /2019 () //
51	BLAPL/0008022/2022	MAHENDRA NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	AMPANI /48 /2022 () //
52	BLAPL/0008023/2022	BIJAY MALIK @ MALLICK @ JADA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /60 /2022 () //
53	BLAPL/0008024/2022	JAYASEN PADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PURUSHOTTAMPUR /314 /2022 () //
54	BLAPL/0008025/2022	RAJENDRA KUMAR BEHERA VS STATE OF ODISHA	H.K.MUND VS	CANTONMENT ROAD /140 /2021 () //
55	BLAPL/0008026/2022	PANCHU @ PANCHANAN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /117 /2022 () //
56	BLAPL/0008027/2022	KULDEEP RABAT @ KUMAR @ KULDEEP RAWAT VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /130 /2020 () //
57	BLAPL/0008028/2022	DHEERAJ SINGH	ABHISHEK MOHANTY	RAGHUNATHPALI /164 /2022

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		VS	VS	()
58	BLAPL/0008029/2022	STATE OF ODISHA TRINATH PRADHAN	SATYASHREE MOHANTY	// KHURDA MODEL /221 /2022
		VS	VS	()
59	BLAPL/0008030/2022	STATE OF ODISHA RAJKISHORE SAMAL	MOHENDRA DALAI	// CUTTACK SADAR /63 /2015
		VS	VS	()
60	BLAPL/0008031/2022	STATE OF ODISHA ARJUNA @ ARJUN KUMAR MOHANTY	DEBENDRA NARAYAN PATTANAIAK	// JAGATPUR /302 /2022
		VS	VS	()
61	BLAPL/0008032/2022	STATE OF ODISHA PAWAN PRASAD	MANORANJAN PADHY	// MOHANA /118 /2020
		VS	VS	()
62	BLAPL/0008033/2022	STATE OF ODISHA RAJENDRA GOUD	JNYANANANDA PANDA	// NARLA /18 /2018
		VS	VS	()
63	BLAPL/0008034/2022	STATE OF ODISHA BHIM PARMANIK	SANGRAM KESHARI ROUT	// PADWA /27 /2022
		VS	VS	()
64	BLAPL/0008035/2022	STATE OF ODISHA SATYABAN SAHU	AMITAV TRIPATHY	// RAYAGADA TOWN /157 /2022
		VS	VS	()
65	BLAPL/0008036/2022	STATE OF ODISHA TITU SAHU	LAMBODOR ACHARI	// TARASINGI /237 /2022
		VS	VS	()
66	BLAPL/0008037/2022	STATE OF ODISHA CHUDAMANI MEHER	DURLLABHA RANJAN MISHRA	// SONEPUR /91 /2022
		VS	VS	()
67	BLAPL/0008038/2022	STATE OF ODISHA JAMIR HALSANA	AMULYA RATNA PANDA	// / /0
		VS	VS	()
68	BLAPL/0008039/2022	STATE OF ODISHA RAKESH SAHU	JEETENDRA SAHU	// BARKOTE /141 /2022
		VS	VS	()

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69	BLAPL/0008040/2022	STATE OF ODISHA RABINDRA SETHI VS	SOUGAT DASH VS	// CYBER CRIME AND ECONOMIC OFFENCES /7 /2022 ()
70	BLAPL/0008041/2022	STATE OF ODISHA KAILASH GOUDA VS	AMULYA RATNA PANDA VS	// DHARAKOT PS /172 /2020 ()
71	BLAPL/0008042/2022	STATE OF ODISHA GAJENDRA KUMAR VS	AMULYA RATNA PANDA VS	// BHAWANIPATNA SADAR /169 /2022 ()
72	BLAPL/0008043/2022	STATE OF ODISHA PRABHAT MAHAKUD VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
73	BLAPL/0008044/2022	STATE OF ODISHA SIBA @ SHIVA BEHERA VS	ARJEET MISHRA VS	// KHANDAPARA /24 /2020 ()
74	BLAPL/0008045/2022	STATE OF ODISHA AMIR KHAN @ SHAKRUKH KHAN VS	SATYABRATA PANDA VS	// SAMBALPUR TOWN /251 /2022 ()
75	BLAPL/0008046/2022	STATE OF ODISHA GOREKH SUNA VS	HIMANSHU SEKHAR MISHRA VS	// DEOGAON /21 /2021 ()
76	BLAPL/0008047/2022	STATE OF ODISHA SRUTIRANJAN BEHERA @ SANTOSH BEHERA VS	SOURA CHANDRA MOHAPATRA VS	// ATHGARH /174 /2020 ()
77	BLAPL/0008048/2022	STATE OF ODISHA JATA LAKRA VS	PRATAP KUMAR NAYAK VS	// RAGHUNATHPALI /216 /2022 ()
78	BLAPL/0008049/2022	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	PARTHA SARATHI TRIPATHY VS	// PARJANG /80 /2014 ()
79	BLAPL/0008050/2022	STATE OF ODISHA RUDRA NARAYAN KUNDU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// TIGIRIA /131 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0008051/2022	SRIKHETRA @ SHREEKHETRA PADHIATRY VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANDAPARA /50 /2022 0 //
81	CMAPL/0000370/2022	KHAGENDRA NAYAK VS ODISHA POWER TRANSMISSION CORPORATION LTD.	ADV. VS	// 0 //
82	CMAPL/0000371/2022	GIRISH CHANDRA PANDA VS STATE OF ODISHA	ADV. VS	// 0 //
83	CMAPL/0000372/2022	SUMITRA JUADI VS PARBATI BAGARTI	PRASANTA KUMAR SATAPATHY VS	// 0 //
84	CMAPL/0000373/2022	KUSUM MOHANTY VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
85	CMAPL/0000374/2022	SANJAY KUMAR PANDA VS P.O, LABOUR COURT, BBSR.	ADV. VS	// 0 //
86	CMAPL/0000375/2022	HAREKRUSHNA SAHOO VS LAXMI SAHU	ADV. VS	// 0 //
87	CMAPL/0000376/2022	PRABHAKAR RANA VS STATE OF ORISSA	VS	// 0 //
88	CMAPL/0000377/2022	BINA DAS VS MEMBER BOARD OF REVENUE, ORISSA, CUTTACK	DEBASHIS NANDA VS	// 0 //
89	CMAPL/0000378/2022	LALITA NAYAK VS COLLECTOR, CUTTACK	ADV. VS	// 0 //
90	CMP/0000782/2022	TAPAN KUMAR MANDAL VS SUB-COLLECTOR(SADAR),CUTTACK	VS	// 0 //
91	CMP/0000783/2022	SUBHASH CHANDRA NAYAK		//

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		VS	VS	()
92	CMP/0000784/2022	BIRANCHI NARAYAN ROUT JOGINDRANATH PRADHAN	DEEPALI MAHAPATRA	//
		VS	VS	()
93	CMP/0000785/2022	PURNA CHANDRA MAHAPATRO K.MALATI @ K.MALATI DORA	GOURI MOHAN RATH	//
		VS	VS	()
94	CMP/0000786/2022	P.S.VENKATESWARLU UPENDRA PATRA	SIDHARTHA MISHRA-1	//
		VS	VS	()
95	CMP/0000787/2022	STATE OF ODISHA URMILA MOHANTY	MADAN MOHAN DAS	//
		VS	VS	()
96	CMP/0000788/2022	GURU CHARAN JENA BHAWAN SINGH	SANTOSH KUMAR KANUNGO	//
		VS	VS	()
97	CMP/0000789/2022	BALJIT KAUR SIDHU SABITRI AGARWAL	TUSAR KUMAR MISHRA	//
		VS	VS	()
98	CMP/0000790/2022	SUNITA AGARWAL SARAT KUMAR PANDA	BIKRAM KESHARI BAL	//
		VS	VS	()
99	CMP/0000791/2022	RAJENDRA KUMAR PANDA SARAT KUMAR PANDA	BIKRAM KESHARI BAL	//
		VS	VS	()
100	CMP/0000792/2022	RAJENDRA KUMAR PANDA RAM CHANDRA PANDA	BIKRAM KESHARI BAL	//
		VS	VS	()
101	CMP/0000793/2022	MOHAN CHARAN PANDA SHYAM SUNDAR MOHANTY	BRAHMANANDA TRIPATHY	//
		VS	VS	()
102	CMP/0000794/2022	KAMENI DALEI SHYAM SUNDAR MOHANTY	BRAHMANANDA TRIPATHY	//
		VS	VS	()

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103	CMP/0000795/2022	KAMENI DALEI NARSINGH BEHERA VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
104	CMP/0000796/2022	SADANANDA BEHERA MANAS KUMAR DAS VS	BIBHUTI BHUSAN MISHRA VS	// // ()
105	CMP/0000797/2022	RAJESH KUMAR MAHAKUD GANDHARBA DAS VS	S.S.DEO VS	// // ()
106	CMP/0000798/2022	SOUMYA RANJAN SAMANTARAY AKSHAYA MALLIK VS	MAHESWAR MOHANTY VS	// // ()
107	CMP/0000799/2022	KEDAR MALLIK MAMATA DAS VS	KOUSIK ANANDA GURU VS	// // ()
108	CMP/0000800/2022	PRAHALLAD KUMAR RUPAREL SHARATH KUMAR A.N VS	DEEPAK RANJAN SUNDARAY VS	// // ()
109	CONTC/0005345/2022	M/S.S.K.TRADERS DILLIP KUMAR PADHI VS	ADV. VS	// // ()
110	CONTC/0005346/2022	G.MATHIVATHANAN,IAS RANJIT SWAIN VS	ADV. VS	// // ()
111	CONTC/0005347/2022	J.KALPANA,TAHASILDAR,NAUGAON TAHASIL RAMA CHANDRA JENA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
112	CONTC/0005348/2022	ASWATHY S,IAS AJIT KUMAR MOHAPATRA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
113	CONTC/0005349/2022	ASWATHY S., I.A.S. DHIRENDRA NATH NAYAK VS	MANAS PATI VS	// // ()
		S. ASWATHY, PRINCIPAL SECY TO GOVT., S AND ME DEPT		//

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114	CONTC/0005350/2022	BRAHMANANDA TRIPATHY VS BISHNUPADA SETHI,IAS	ADV. VS	// 0 //
115	CONTC/0005351/2022	AFTAB ALAM KHAN VS KUSALKAR NITIN DAGDU, SUPDT OF POLICE, BALANGIR	ADV VS	// 0 //
116	CONTC/0005352/2022	PRADIPTA KUMAR MOHANTY VS ANU GARG, SECY TO GOVT, WR DEPT, BBSR	ADV VS	// 0 //
117	CONTC/0005353/2022	DR.SANJAY KUMAR PANDA VS RAJ KUMAR SHARMA, SECY TO GOVT., H AND FW DEPT, BBSR	UPENDRA KUMAR SAMAL VS	// 0 //
118	CONTC/0005354/2022	DR. ANIL KUMAR SAHU VS RAJ KUMAR SHARMA, SECY TO GOVT., H AND FW DEPT, BBSR	UPENDRA KUMAR SAMAL VS	// 0 //
119	CONTC/0005355/2022	ASHIS KUMAR PATNAIK VS G. MATHI VATHANAN, SECY, H AND UD DEPT, BBSR	ADV VS	// 0 //
120	CONTC/0005356/2022	DURJYODHAN JENA VS SAMARTH VERMA,IAS	ADV. VS	// 0 //
121	CONTC/0005357/2022	SARAT CHANDRA SWAIN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
122	CONTC/0005358/2022	LOKNATH MOHANTY VS SANGRAM KESHARI MOHAPATRA,HEAD OF DEPT.,BBSR	ADV. VS	// 0 //
123	CONTC/0005359/2022	SURYAKANTA DWIBEDI VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// 0 //
124	CONTC/0005360/2022	JYOTIRANJAN SAHOO VS SHAIKH SAGIR, O.A.S.1(JB)	ADV VS	// 0 //
125	CONTC/0005361/2022	SANTANU KUMAR RANA	ADV.	//

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		VS	VS	0
126	CONTC/0005362/2022	ANU GARG,IAS KASI BEHERA @ BERA	M.M.SWAN	//
		VS	VS	0
127	CONTC/0005363/2022	M.T.KRISHNA BABU, CHAIRMAN CALCUTTA DOCK LABOUR BOARD, KOLKATA GOLAKHA BEHERA	DURGA PRASANA DAS	//
		VS	VS	0
128	CONTC/0005364/2022	UMESH CHANDRA MOHANTY,M.D,M/S.ODISHA FISHERIES CO OPERATIVE CORPORATION LTD.(FISHFED) KAMADEV JENA	ADV	//
		VS	VS	0
129	CONTC/0005365/2022	ASWATHY S., I.A.S. RASHMI RANJAN SAHOO	ADV	//
		VS	VS	0
130	CONTC/0005366/2022	ASWATHY S., I.A.S. LAMBODAR MOHANTA	ADV	//
		VS	VS	0
131	CONTC/0005367/2022	ASWATHY S., I.A.S. RUCHIRA MISHRA	ADV	//
		VS	VS	0
132	CONTC/0005368/2022	ASWATHY S., I.A.S. PREMANANDA SAMANTARAY	ADV	//
		VS	VS	0
133	CONTC/0005369/2022	ASWATHY S., I.A.S. BIJAYA KUMAR MISHRA	ADV	//
		VS	VS	0
134	CONTC/0005370/2022	ASWATHY S., I.A.S. SESHKIRAN ASHIYA	ADV	//
		VS	VS	0
135	CONTC/0005371/2022	AJAYA KUMAR MALLICK, TAHASILDAR, CHOUDWAR GOURANGA DAS	ADV	//
		VS	VS	0
136	CONTC/0005372/2022	JAYANTA SHARMA, G.M (FOOD CORPORATION OF INDIA) SANATAN JENA	ADV	//
		VS	VS	0

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137	CONTC/0005373/2022	JYOTIKANTA BHUJABAL, O.A.S. B.NAREEN KUMAR REDDY VS	BHARAT JALLI VS	// // ()
138	CONTC/0005374/2022	DR.KRISHAN KUMAR ,SECY. TO GOVT.,WORKS DEPT.,BBSR RABINDRA HARIJAN VS	ADV VS	// // ()
139	CONTC/0005375/2022	KRUSHNA CHANDRA DANI, KORAPUT CENTRAL COOPRETIVE BANK LTD AJAY KUMAR MALI VS	ADV VS	// // ()
140	CONTC/0005376/2022	KRUSHNA CHANDRA DANI, KORAPUT CENTRAL COOPRETIVE BANK LTD RAJAT KUMAR TRIPATHY VS	ADV VS	// // ()
141	CONTC/0005377/2022	KRUSHNA CHANDRA DANI, KORAPUT CENTRAL COOPRETIVE BANK LTD ARYA JYOTI MISHRA VS	ADV VS	// // ()
142	CONTC/0005378/2022	KRUSHNA CHANDRA DANI, KORAPUT CENTRAL COOPRETIVE BANK LTD SIMANCHALA GANTAYAT VS	ADV VS	// // ()
143	CONTC/0005379/2022	KRUSHNA CHANDRA DANI, KORAPUT CENTRAL COOPRETIVE BANK LTD CHITTA RANJAN PATRO VS	ADV VS	// // ()
144	CONTC/0005380/2022	KRUSHNA CHANDRA DANI, KORAPUT CENTRAL COOPRETIVE BANK LTD SUNIL KUMAR MOHANTY VS	ADV VS	// // ()
145	CONTC/0005381/2022	KRUSHNA CHANDRA DANI, KORAPUT CENTRAL COOPRETIVE BANK LTD BIJAYALAXMI MOHANTY VS	ADV VS	// // ()
146	CONTC/0005382/2022	BISHNUPADA SETHY, I.A.S. MAYADHAR BHUYAN VS	ADV. VS	// // ()
147	CONTC/0005383/2022	DR. ARABINDA KUMAR PADHI, PRINCIPAL SECY., FISHERIES, ANIMAL AND RESOURCES DEV. DEPT. MINATI MOHAPATRA VS	ADV VS	// // ()
		RANJANA CHOPRA, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0005384/2022	DEBASHIS SINHA VS ASHOK KUMAR MEENA, PRINCIPAL SECY TO GOVT, PR AND DW DEPT	ADV VS	// 0 //
149	CONTC/0005385/2022	SANGRAM MOHAPATRA VS NIRANJAN BEHERA, D.E.O, JAGATSINGHPUR	ADV VS	// 0 //
150	CONTC/0005386/2022	MD. EHTISAMUDDIN VS DIBYA JYOTI PARIDA, COLLECTOR, GANJAM	ABINASH ROUTRAY VS	// 0 //
151	CONTC/0005387/2022	DR.AJAY KUMAR NAYAK VS SURENDRA KUMAR,PRINCIPAL SECY, GENERAL ADMINISTRATION DEPT	AMITAV TRIPATHY VS	// 0 //
152	CONTC/0005388/2022	DHIRENDRA SWAIN VS SAMARTH VERMA, I.A.S.	ADV VS	// 0 //
153	CONTC/0005389/2022	KAILASH CHANDRA PATI VS KAPILENDRA MISHRA, D.E.O., BHADRAK	ADV VS	// 0 //
154	CONTC/0005390/2022	PRAVAKAR BARIK VS STATE OF ODISHA	S.PRADHAN VS	// 0 //
155	CONTC/0005391/2022	DILLIP KUMAR PANDA VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
156	CONTC/0005392/2022	HIMADRI CHARAN PRADHAN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
157	CONTC/0005393/2022	PRASANTA KUMAR MOHANTA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
158	CONTC/0005394/2022	RAMA CHANDRA ROUT VS ASWATHY S., I.A.S.	ADV VS	// 0 //
159	CONTR/0000045/2022	PRAFULLA KUMAR NAYAK	ADV	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0000684/2022	ALEKHA CHANDRA PAHI, OPS I, SPDT OF POLICE, NAYAGARH	TARA PRASAD MOHAPATRA	// BALASORE VIGILANCE /60 /2000
		NARENDRA KUMAR JAIN	TARA PRASAD MOHAPATRA	()
		VS	VS	()
161	CRLA/0000685/2022	STATE OF ODISHA(VIG.)		//
		BISWAJIT NAYAK @ DHADU	TARA PRASAD MOHAPATRA	KANAS /74 /2012
		VS	VS	()
		STATE OF ODISHA		//
162	CRLA/0000686/2022	PRASANT KUMAR NAYAK	TARA PRASAD MOHAPATRA	KANAS /74 /2012
		VS	VS	()
		STATE OF ODISHA		//
163	CRLA/0000687/2022	GOPABANDHU BEHERA	SUBRATA PANDA	PATNA /101 /2017
		VS	VS	()
		STATE OF ODISHA		//
164	CRLA/0000688/2022	PURAN @ PURNA DURUKA	AKSHAYA KUMAR SAHOO	ORKEL /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
165	CRLA/0000689/2022	DILLIP KUMAR SAHOO @ SRIDHAR KUMAR SAHOOSAMARENDRA MOHANTY		NAYAGARH /118 /2022
		VS	VS	()
		STATE OF ODISHA		//
166	CRLA/0000690/2022	DURGASI KESABA RAO	S.S.RAO	PARLAKHEMUNDI /280 /2020
		VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *)
		STATE OF ODISHA	SOUBHAGYA KUMAR DASH	Spl/0000067/2020
167	CRLA/0000691/2022	RAMESH CHANDRA PANDA	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /12 /2012
		VS	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi)
		STATE OF ODISHA(VIG.)		GR/0000002/2012
168	CRLA/0000692/2022	BUDURI PUJARI @ NILA KHILA	TUKUNA KUMAR MISHRA	KORAPUT TOWN /134 /2005
		VS	VS	()
		STATE OF ODISHA		//
169	CRLA/0000693/2022	RABI MALI	PRASANTA KUMAR NANDA	DAMANJODI /37 /2022
		VS	VS	()
		STATE OF ODISHA		//
170	CRLA/0000694/2022	KABI @ KABIRAJ TEJI	ANIMA KUMARI DEI	ATTABIRA /151 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLA/0000695/2022	STATE OF ODISHA JAGANNATH BAITHALU VS	RAMANI KANTA PATTANAİK VS	// CUTTACK SADAR /154 /2019 ()
172	CRLA/0000696/2022	STATE OF ODISHA BIJAY SANKAR SEN @ RAJA VS	SOUMYA RANJAN DAS VS	// PLANTSITE /181 /2022 ()
173	CRLA/0000697/2022	STATE OF ODISHA BULU @ DIBYARANJAN BARIK VS	RAJESH KUMAR MAHAPATRA VS	// HANDAPA /66 /2018 ()
174	CRLMA/0000228/2022	STATE OF ODISHA PRASANTA KUMAR PARIJA VS	ADV. VS	// CUTTACK VIGILANCE /37 /2010 ()
175	CRLMA/0000229/2022	STATE OF ODISHA(VIG.) M/S.INTERLINK PVT. LTD. VS	DEVASHIS PANDA VS	// / /0 ()
176	CRLMC/0002248/2022	REPUBLIC OF INDIA AMIT KUMAR DAS VS	VS	// / /0 ()
177	CRLMC/0002249/2022	SABITA MANNA KASHINATH MOHAPATRA VS	HEMANTA KUMAR ROUT VS	// EOW,BHUBANESWAR /29 /2013 ()
178	CRLMC/0002250/2022	STATE OF ODISHA CHANDRAMANI KISAN VS	BHAKTA RANJAN BARIK VS	// BONAI /54 /2017 ()
179	CRLMC/0002251/2022	STATE OF ODISHA SUKANTA KUMAR BEHERA VS	SANATAN DAS VS	// CHHENDIPADA /308 /2021 FTSC, ANGUL(Anugul *)
180	CRLMC/0002252/2022	STATE OF ODISHA JITENDRA BISWAL@JITENDRA KUMAR BISWAL VS	ARADA JENA VS	// CT/0000147/2021 NANDIPADA /28 /2012 ()
181	CRLMC/0002253/2022	STATE OF ODISHA PUNJILAL MEHER VS	TRILOCHAN NANDA VS	// PATNAGARH /35 /2018 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002254/2022	RAMESH CHANDRA PATRA@BHATA VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /28 /2008 () //
183	CRLMC/0002255/2022	SITAKANTA MOHANTY VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	NARASINGHPUR /27 /2021 () //
184	CRLMC/0002256/2022	SAMIRA KUNDA VS STATE OF ODISHA	NIHAR RANJAN PANDA VS	RAJKANIKA /206 /2020 () //
185	CRLMC/0002257/2022	CHINTAMANI PARIDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /229 /2019 () //
186	CRLMC/0002258/2022	JAGAN DEHURY VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /28 /2021 () //
187	CRLMC/0002259/2022	BARUN MEHER@KALIA MEHER VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KEGAON /77 /2020 () //
188	CRLMC/0002260/2022	CHATURBHUJA SANDHA VS STATE OF ODISHA(VIG.)	DURLLABHA RANJAN MISHRA VS	SAMBALPUR VIGILANCE /110 /2015 () //
189	CRLMC/0002261/2022	MANAS PRATIHARI VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	DHARMASALA /207 /2013 () //
190	CRLMC/0002262/2022	SAROJINI SWAIN VS STATE OF ODISHA	DEBASNAN DAS VS	BIRIDI PS /65 /2020 () //
191	CRLMC/0002263/2022	KANCHADA SUSMITA SENAPATI VS STATE OF ODISHA(VIG.)	DINESH KUMAR PATRA VS	VIGILANCE PS (BERHAMPUR) /3 /2021 () //
192	CRLMC/0002264/2022	SANJIB KUMAR PATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
193	CRLMC/0002265/2022	ARUNA KUMAR MISHRA	SHIVSANKAR MOHANTY	JEYPORE MAHILA /10 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0002266/2022	STATE OF ODISHA ASHOK KUMAR SHAW	PARTHA SARATHI NAYAK	// RASOL /116 /2013
		VS	VS	()
195	CRLMC/0002267/2022	STATE OF ODISHA BIJAYA KUMAR JENA	NRUSINGH CH. ROUT	// / /0
		VS	VS	()
196	CRLMC/0002268/2022	STATE OF ODISHA BIJAY KU. SUNDARA	RAMANI KANTA PATTANAIAK	// / /0
		VS	VS	()
197	CRLMC/0002269/2022	STATE OF ODISHA AJAY KUMAR DAS	BISWAJIT MAHARANA	// BHUBANESWAR VIGILANCE /19 /2010
		VS	VS	()
198	CRLMC/0002270/2022	STATE OF ODISHA(VIG.) DUSMANTA KUMAR MUDULI	SATYASHREE MOHANTY	// EOW,BHUBANESWAR /6 /2018
		VS	VS	()
199	CRLMC/0002271/2022	STATE OF ODISHA AKASH PAWARI@AKASH KUMAR PAWARI	DEVASHIS PANDA	// CHANDILI /199 /2020
		VS	VS	()
200	CRLMC/0002272/2022	STATE OF ODISHA JANME JAYA SAHOO	PRSANTA KUMAR SAHOO	// RANPUR /39 /2022
		VS	VS	()
201	CRLMC/0002273/2022	STATE OF ODISHA ASHOK KUMAR	SMRUTI RANJAN MOHAPATRA	// / /0
		VS	VS	()
202	CRLMC/0002274/2022	REPUBLIC OF INDIA(CBI) UTKAL KESHARI PAUL	NIRANJAN LENKA	// / /0
		VS	VS	()
203	CRLMC/0002275/2022	SUSAMA PAUL BASANTA KUMAR KAR	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
204	CRLMC/0002276/2022	AJITA SATPATHY BIBHUTI BHUSAN KAR	SURYAKANTA DWIBEDI	// UDALA /73 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0002277/2022	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	JATESWAR NAYAK VS	// KANPUR /57 /2021 ()
206	CRLMC/0002278/2022	STATE OF ODISHA BIREN DAS@BIRENDRANATH DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /194 /2021 ()
207	CRLMC/0002279/2022	STATE OF ODISHA RAJESH BHUJABALA@PINKU VS	PRAVASH CHANDRA JENA VS	// BALIANTA P.S. /17 /2013 ()
208	CRLMC/0002280/2022	STATE OF ODISHA MANORANJAN@MANOGYA RANJAN SAHU VS	J.N.PANDA VS	// KESINGA /289 /2020 ()
209	CRLMC/0002281/2022	STATE OF ODISHA BASUDEV BEHERA VS	SMRUTI RANJAN MOHAPATRA VS	// SAMBALPUR SADAR /30 /2020 ()
210	CRLMC/0002282/2022	STATE OF ODISHA SURYAKANT SAHOO @ BISIKA VS	PRASANTA KUMAR SAHOO VS	// RANPUR /39 /2022 ()
211	CRLMP/0001725/2022	STATE OF ODISHA SARBESWAR SETHI VS	TRILOCHAN PANIGRAHI VS	// / /0 ()
212	CRLMP/0001726/2022	STATE OF ODISHA BISHNU BHOI VS	TRILOCHAN PANIGRAHI VS	// / /0 ()
213	CRLMP/0001727/2022	STATE OF ODISHA M/S MANAPPURAM FINANCE LTD. VS	T.K.J.SAMANTA VS	// / /0 ()
214	CRLMP/0001728/2022	STATE OF ODISHA BHAGIRATHI PADHAN VS	BHAKTA RANJAN BARIK VS	// / /0 ()
215	CRLMP/0001729/2022	SUPERINTENDENT OF POLICE,BARGARH JYOSTNAMAYEE SAHOO VS	SURESH KUMAR PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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216	CRLMP/0001730/2022	GAYADADHAR DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 0 //
217	CRLMP/0001731/2022	ANAYA KUMAR DALAI VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0 0 //
218	CRLMP/0001732/2022	DILLIP KUMAR PANIGRAHI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 0 //
219	CRLMP/0001733/2022	SUKANTA KUMAR DASH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 0 //
220	CRLMP/0001734/2022	KANHU CHARAN DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	//0 0 //
221	CRLMP/0001735/2022	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 0 //
222	CRLMP/0001736/2022	MITARANI MALIK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	//0 0 //
223	CRLMP/0001737/2022	DR.SUMAN KUMAR PANDA VS DR.SEVAPRIYA MISHRA	BISWARANJAN DAS VS	//0 0 //
224	CRLMP/0001738/2022	SULAVA CHARAN SAMAL VS STATE OF ODISHA	SANJIT KUMAR DAS VS	//0 0 //
225	CRLMP/0001739/2022	SANTOSH KUMAR DHAL VS STATE OF ODISHA	SOURENDRA KUMAR KANUNGO VS	//0 0 //
226	CRLMP/0001740/2022	SISIR KUMAR MOHANTY VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	//0 0 //
227	CRLMP/0001741/2022	ROSINI BEHERA	SANTOSH KUMAR MAHANTY	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0001742/2022	KANAKALATA MISHRA	AMIYA KUMAR MOHANTY(A)	/ /0
		VS	VS	()
		KULADAS MISHRA		//
229	CRLMP/0001743/2022	MAHANTA SRI BALADAV DASJI MAHARAJ	RAJIB BIHARI MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0001744/2022	SARBESWAR BHOI	RAJIBA BIHARI MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0001745/2022	KARTTIK CHANDRA DAS	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0001746/2022	SAILARAJ MAHARANA	RAKESH KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLREV/0000395/2022	MIRIYALA SHOWRIBABU	SANGRAM KESHARI ROUT	MACHHKUND /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
234	CRLREV/0000396/2022	RAMA CHANDRA PALA	SOUBHAGYA KUMAR DASH	PADMAPUR /70 /2019
		VS	VS	()
		STATE OF ODISHA		//
235	CRLREV/0000397/2022	JITENDRA KUMAR DIGAL	PRASANTA KUMAR SATAPATHY	PHIRINGIA /37 /2019
		VS	VS	()
		STATE OF ODISHA		//
236	CRLREV/0000398/2022	SARASWATI ROUT	SANGRAM KUMAR DAS	DAMANJODI /56 /2011
		VS	VS	()
		STATE OF ODISHA		//
237	CRLREV/0000399/2022	RABINDRA KUMAR MOHANTY	SUBRAT KUMAR NAYAK	/ /0
		VS	VS	()
		PRAGNYA PARAMITA MOHANTY @ NAYAK		//
238	CRLREV/0000400/2022	NARENDRA PALAI	PRABIR KUMAR RAY	/ /0
		VS	VS	()

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239	CRLREV/0000401/2022	JAYASHREE NAYAK MRUTYUNJAY BISWAL VS	BISHNU PRASAD PRADHAN VS	// //0 ()
240	FAO/0000336/2022	SARMISTHA BEHERA PANCHAMI MANDAL VS	DHANANJAYA MUND VS	// // ()
241	ITA/0000056/2022	UNION OF INDIA PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) VS	VS	// // ()
242	ITA/0000057/2022	DILIP KUMAR KHATAI PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) VS	VS	// // ()
243	ITA/0000058/2022	DILIP KUMAR KHATAI PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) VS	VS	// // ()
244	ITA/0000059/2022	DILIP KUMAR KHATAI PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) VS	VS	// // ()
245	ITA/0000060/2022	RITANJALI KHATAI PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRADHEYSHYAM CHIMANKA SR.S.C.(INCOME TAX) VS	VS	// // ()
246	ITA/0000061/2022	RITANJALI KHATAI PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRADHEYSHYAM CHIMANKA SR.S.C.(INCOME TAX) VS	VS	// // ()
247	MACA/0000419/2022	RITANJALI KHATAI BISWANATH NAYAK VS	PRADEEP KUMAR MISHRA VS	// // ()
248	MACA/0000420/2022	ANIL KUMAR DADHICH KISHOR BARIHA VS	BIRANCHI NARAYAN RATH VS	// // ()
249	MACA/0000421/2022	KALLA VENUGOPAL D.M, ORIENTAL INSURANCE COMPANY LTD. VS	MALAYA KUMAR DAS VS	// // ()
		BHAIGA MUNDA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000422/2022	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS HIMADRI SAHU	PRAKASH KUMAR MOHANTY VS	// 0 //
251	MACA/0000423/2022	ORIENTAL INSURANCE CO. LTD. VS BIRANCHI MOHAPATRA	RIMJHIMBALA PATI VS	// 0 //
252	MACA/0000424/2022	M/S. HDFC ERGO G.I.CO. LTD. VS RUKMANI DALAI	ADAM ALI KHAN VS	// 0 //
253	MACA/0000425/2022	DIVL. MANAGER, SRIRAM G.I.CO. LTD. VS GHANESWARI MEHER	ADAM ALI KHAN VS	// 0 //
254	MACA/0000426/2022	MITRABHANU RAKSA VS PRAKASH KUMAR SINGH	PABAITRA KUMAR NAYAK VS	// 0 //
255	MATA/0000166/2022	RITANJALI DAKUA VS SANTOSH KUMAR DAKUA	PRADEEP KUMAR DAS VS	// 0 //
256	MATA/0000167/2022	NATABAR SAHOO VS RADHARANI SAHOO	UDIT RANJAN JENA VS	// 0 //
257	MATA/0000168/2022	BALARAM BEHERA VS SUSHILA SAHOO@ BEHERA	ARUN KUMAR DAS-1 VS	// 0 //
258	MATA/0000169/2022	PRAVASINI MAHAKUD VS RASHMI JENA TIWARI	SOUMYA MISHRA VS	// 0 //
259	OTAPL/000002/2022	THE COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX VS M/S. JINDAL STEEL AND POWER LTD.	RNDHEKVIJAYAKHIMANKA, SR.S.C.(GST, CE AND C) VS	// 0 //
260	RPFAM/0000180/2022	MOHINI MOHAN SAHU VS RANJITA NAYAK@SAHU	BASUDEV PUJARI VS	// 0 //
261	RPFAM/0000181/2022	MALLAREDDI NARASIMHA KUMAR HARISH	SATYABRATA MOHANTY	//

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		VS	VS	0
		M SRIVALLI		//
262	RPFAM/0000182/2022	SANJAY NAYAK	SAILABALA JENA	//
		VS	VS	0
		SANGHAMITRA GIRI		//
263	RPFAM/0000183/2022	RABI NARAYAN MISHRA	BISWA PRAKASH DHAL	//
		VS	VS	0
		HARAPRIYA ACHARYA @ MISHRA		//
264	RPFAM/0000184/2022	SATYAJIT PADHI	SOUMYA MISHRA	//
		VS	VS	0
		JOGAMAYA PATI		//
265	RSA/0000198/2022	BHAGABATI MOHANTY	SANJAY KUMAR PRADHAN	//
		VS	VS	0
		CHANDRA MOHANTY		//
266	RSA/0000199/2022	SURESH CHANDRA BEHERA	DHANANJAYA MUND	//
		VS	VS	0
		PRAFULLA CHANDRA GARNAIK		//
267	RSA/0000200/2022	DUKHABANDHU BADI@GANDA	TUSAR KUMAR MISHRA	//
		VS	VS	0
		JAGATRAM BADI@GANDA		//
268	RSA/0000201/2022	RAMESH BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		SUKESI BEHERA		//
269	RSA/0000202/2022	KUMARI SAHU	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		BHUBANANANDA SAHU		//
270	RSA/0000203/2022	SHYAM SUNDAR SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		BHASKAR NAYAK		//
271	RVWPET/0000199/2022	SUDHI SURENDRAN	KUMARESWAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
272	RVWPET/0000200/2022	KAILASH CHANDRA BEHERA	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	SAO/0000010/2022	CHANCHALA BEHERA SATYA NARAYAN SINGH VS LILA DEVI	AKSHAYA KUMAR SAHOO VS	// // 0 //
274	TRP(C)/0000314/2022	SUBHADRA PANDA VS RAMA CHANDRA PANDA	BIBHU PRASAD TRIPATHY VS	// 0 //
275	TRP(C)/0000315/2022	MADHUSMITA SWAIN VS BHOLANATH PATTNAIK	SAMBEET PATTANAYAK VS	// 0 //
276	TRP(C)/0000316/2022	GAYATRI MOHANTY @ SAHOO VS RANJIT MOHANTY	SUSANTA KUMAR NAYAK VS	// 0 //
277	TRP(C)/0000317/2022	BISHNUPRIYA SAMAL VS JITENDRA BAL	PARTHA SARATHI NAYAK VS	// 0 //
278	WA/0001112/2022	BHABAGRAHI GHADIA VS GOLAK CH. GHADIA	GYANESWAR SATPATHY VS	// 0 //
279	WA/0001113/2022	STATE OF ODISHA VS BAIDYUTIKA DAS	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
280	WA/0001114/2022	MAYADHAR MOHAPATRA VS COLLECTOR CUM D.M., BALASORE	B.K.BARIK VS	// 0 //
281	WA/0001115/2022	STATE OF ODISHA VS SUSAN KUMAR PANDA	PRABHU PRASAD MOHANTY, AGA VS	// 0 //
282	WA/0001116/2022	STATE OF ODISHA VS SURESH SHANKAR DASH	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
283	WA/0001117/2022	STATE OF ODISHA VS CHINMAYI PRIYADARSINI	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0001118/2022	STATE OF ODISHA VS KEDAR NATH MANTRY	SAILAZA NANDAN DAS, ASC VS	// 0 //
285	WA/0001119/2022	TRINATH JENA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
286	WA/0001120/2022	PARADIP PORT TRUST VS PRAMOD KUMAR BINDHANI	PRASANNA KUMAR NANDA VS	// 0 //
287	WA/0001121/2022	DR. PABITRA MOHAN MALLIK VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
288	WA/0001122/2022	BANDITA ROUT VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
289	WP(C)/0021213/2022	RATIKANTA PANIGRAHI VS STATE OF ODISHA	SRI PITAMBAR PANDA VS	// 0 //
290	WP(C)/0021214/2022	BIDYUT CHANDRA PANDA VS STATE OF ODISHA	T.K.J.SAMANTA VS	// 0 //
291	WP(C)/0021215/2022	PRIYABRATA KAMAL KRUSHNA NAYAK VS CHIEF MANAGER CUM AO, BANK OF INDIA, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
292	WP(C)/0021216/2022	DEBASIS DHAL VS COLLECTOR, JAGATSINGHPUR	D.P.DASH VS	// 0 //
293	WP(C)/0021217/2022	KISHOR CHANDRA SETHI VS PRINCIPAL SECRETARY TO GOVT., BBSR	LALATENDU SAMAL VS	// 0 //
294	WP(C)/0021218/2022	MADAN MOHAN NAYAK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
295	WP(C)/0021219/2022	SUVASHREE PATRA	MANAS PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0021220/2022	MD ASLAM ANSARI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0021221/2022	ABINASH DAS	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0021222/2022	PRAFULLA MAJHEE	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0021223/2022	MAHESWAR PANIGRAHY	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0021224/2022	SARADA PRASAD SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0021225/2022	SUJIT KUMAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0021226/2022	AJIT KUMAR CHOUDHURY	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0021227/2022	SRIRAM NAYAK	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0021228/2022	ASHOK KUMAR NAYAK	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0021229/2022	DIPESH KUMAR SAMAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0021230/2022	PADMA LOCHAN MAHANTA	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0021231/2022	STATE OF ODISHA SK. AKTAR VS	SITANSU MOHAN SINGH VS	// // ()
308	WP(C)/0021232/2022	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	MANAS PATI VS	// // ()
309	WP(C)/0021233/2022	STATE OF ORISSA ANIA NATH VS	SITANSU MOHAN SINGH VS	// // ()
310	WP(C)/0021234/2022	STATE OF ODISHA PURUSOTTAM BIBHAR VS	MANAS PATI VS	// // ()
311	WP(C)/0021235/2022	STATE OF ORISSA RAMAKANTA BEHERA VS	SITANSU MOHAN SINGH VS	// // ()
312	WP(C)/0021236/2022	STATE OF ODISHA MADHUMITA ACHARYA VS	MANAS PATI VS	// // ()
313	WP(C)/0021237/2022	STATE OF ORISSA MOHAMMAD KHALID VS	SITANSU MOHAN SINGH VS	// // ()
314	WP(C)/0021238/2022	STATE OF ODISHA DEVENDRA SINGH VS	MANAS PATI VS	// // ()
315	WP(C)/0021239/2022	STATE OF ORISSA BASANTA KUMAR MISHRA VS	BISWAJIT MOHAPATRA VS	// // ()
316	WP(C)/0021240/2022	STATE OF ODISHA ANSU KUMAR PRADHAN VS	SAMARENDRA BAHADUR VS	// // ()
317	WP(C)/0021241/2022	STATE OF ODISHA DINABANDHU SAMANTARAY VS STATE OF ODISHA	S.C.SAMANTARAY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0021242/2022	SHYAM SUNDAR SHEE VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
319	WP(C)/0021243/2022	ASST. ENGINEER SUB DIVISIONAL OFFICER (ELECTRICAL) PHULBANI VS PERMANENT LOK ADALAT, PUBLIC UTILITY SERVICES, PHULBANI	PRASANTA KUMAR TRIPATHY VS	// 0 //
320	WP(C)/0021244/2022	LALIT MOHON PANDA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
321	WP(C)/0021245/2022	NARPAT KUMAR JAIN VS THE DY. COMMNR. OF INCOME TAX, CIRCLE 1(1), CUTTACK	BASUDEV PANDA VS	// 0 //
322	WP(C)/0021246/2022	ENVIROCARE INFRASOLUTION PVT. LTD., SUNDARGARH VS STEEL AUTHORITY OF INDIA LTD., SUNDARGARH	SURESH MOHANTY VS	// 0 //
323	WP(C)/0021247/2022	LALMOHAN BUDEK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
324	WP(C)/0021248/2022	BINOD KUMAR BISWAL VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
325	WP(C)/0021249/2022	RUKMAN NAG VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
326	WP(C)/0021250/2022	PITTU RAJA REDDY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
327	WP(C)/0021251/2022	PADMINI SARANGI VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
328	WP(C)/0021252/2022	PREMANANDA GANDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
329	WP(C)/0021253/2022	K.SARASWATI RAO	BIJAYA KUMAR BEHERA I	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0021254/2022	M/S TRUPTI ENTERPRISES PVT. LTD.,BBSR	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
		RESERVE BANK OF INDIA, BBSR		//
331	WP(C)/0021255/2022	B.DAMBURU PATRO	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0021256/2022	ANIL CHANDRA PREM	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		DISTRICT JUDGE, MALKANGIRI		//
333	WP(C)/0021257/2022	BASUDEV NATH	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0021258/2022	SIMANTINI PRADHAN	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0021259/2022	ABDUL QUASIM KHAN	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0021260/2022	BIKRAMADITYA BISWAL	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0021261/2022	SUJIT KUMAR JENA	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0021262/2022	JAGANNATH DASH	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0021263/2022	DHARITRI PRADHAN	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0021264/2022	SUDARSAN DAS	SOMADARSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0021265/2022	STATE OF ODISHA SANTOSH KU PATRA VS TAHASILDAR, BALIGUDA	BIDYADHAR MANASINGH VS	// // 0 //
342	WP(C)/0021266/2022	SUMITRA SWAIN VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
343	WP(C)/0021267/2022	HARISH CHANDRA DAS VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
344	WP(C)/0021268/2022	KRUSHNA CHANDRA PRADHAN VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
345	WP(C)/0021269/2022	BIMAL KUMAR NAYAK VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
346	WP(C)/0021270/2022	SUDARSAN BEHERA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
347	WP(C)/0021271/2022	SUJIT PRASAD ROY VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
348	WP(C)/0021272/2022	NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
349	WP(C)/0021273/2022	M/S. MAA LAXMI MODERN RICE MILL LTD.,BALASORE VS STATE OF ODISHA	BEAHMANANDA TRIPATHY VS	// 0 //
350	WP(C)/0021274/2022	K.SARASWATI RAO VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
351	WP(C)/0021275/2022	SHANTILATA SAHOO VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0021276/2022	SAROJ KANTA PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
353	WP(C)/0021277/2022	DUSASAN SAHOO VS CHIEF GENERAL MANAGER, NTPC, ANGUL	DILIP KUMAR SAHU VS	// 0 //
354	WP(C)/0021278/2022	DR. PRAVAS CHANDRA GIRI VS STATE OF ODISHA	SATYA MOHANTY VS	// 0 //
355	WP(C)/0021279/2022	SUNDARMANI ROUT VS STATE OF ODISHA	S.SATAPATHY VS	// 0 //
356	WP(C)/0021280/2022	SK. AHMEED HUSSAIN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
357	WP(C)/0021281/2022	DURJYODHAN MAHANTA VS STATE OF ODISHA	S.SATAPATHY VS	// 0 //
358	WP(C)/0021282/2022	DR. BHUPENDRA BUDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
359	WP(C)/0021283/2022	KHIRAPRAVA ACHARYA VS STATE OF ODISHA	S.SATAPATHY VS	// 0 //
360	WP(C)/0021284/2022	AMULYA KUMAR CHAKRA VS TPNODL, BALASORE	SOMANATH MISHRA VS	// 0 //
361	WP(C)/0021285/2022	SUBAS CHANDRA SINGH VS STATE OF ODISHA	S.SATAPATHY VS	// 0 //
362	WP(C)/0021286/2022	ANANTA CHARAN PANDA VS R.T.O.,PURI	BRAJA MOHAN SARANGI VS	// 0 //
363	WP(C)/0021287/2022	MANMOHAN MOHANTY	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
364	WP(C)/0021288/2022	SANJUKTA MALLIK	BISWAJIT MOHAPATRA	//
		VS	VS	0
		COLLECTOR CUM DM, KENDRAPARA		//
365	WP(C)/0021289/2022	SRIKANTA DASH	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
366	WP(C)/0021290/2022	UMAKANTA MALLICK	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0021291/2022	RAMESH CHANDRA BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,ROURKELA		//
368	WP(C)/0021292/2022	RAMESH CHANDRA BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,ROURKELA		//
369	WP(C)/0021293/2022	JAYANT KUMAR JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		CM CUM AO, RMB HYDERABAD		//
370	WP(C)/0021294/2022	RABINDRA KUMAR ROUT	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0021295/2022	MOHAMMAD FIROZ	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,SUNDARGARH		//
372	WP(C)/0021296/2022	MAMATA SAHOO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0021297/2022	MOHAMMAD FIROZ	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,SUNDARGARH		//
374	WP(C)/0021298/2022	CHANDRASEKHAR SWAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0021299/2022	THE COMMNR. OF CONSOLIDATION, ODISHA MOHAMMAD FIROZ VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// // 0 //
376	WP(C)/0021300/2022	RAKESH KUMAR MOHAPATRA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
377	WP(C)/0021301/2022	BALAKRUSHNA MOHANTY VS THE COMMNR. OF CONSOLIDATION, ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
378	WP(C)/0021302/2022	ITISHREE DORA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
379	WP(C)/0021303/2022	HAMID KHAN VS R.T.O.,BBSR 1	BRAJA MOHAN SARANGI VS	// 0 //
380	WP(C)/0021304/2022	SUDHANSU KUMAR RAY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
381	WP(C)/0021305/2022	HASYA KUMAR NAYAK VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
382	WP(C)/0021306/2022	SHYAM SUNDAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY - 2 VS	// 0 //
383	WP(C)/0021307/2022	BHAGABATI PRASAD DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
384	WP(C)/0021308/2022	BISWANATH PANDA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN 3 VS	// 0 //
385	WP(C)/0021309/2022	ABHIMANYU MAHANANDIA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0021310/2022	SUNANDA KUMAR MOHANTY VS THE CHAIRMAN AND APPELLATE AUTHORITY, ODISHA GRAMYA BANK, BBSR	PRAJIT KUMAR PRADHAN VS	// 0 //
387	WP(C)/0021311/2022	AJIT KUMAR DASH @ AJIT KU. DASH VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
388	WP(C)/0021312/2022	BISHNUPRIYA SABAR VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
389	WP(C)/0021313/2022	AGADHU BARIK VS COMMNR. OF ENDOWMENT, ODISHA	MANMAYA KUMAR DASH VS	// 0 //
390	WP(C)/0021314/2022	HIMANSHU PRIYADARSHAN DASH VS BSE, CUTTACK	RANJAN KU. NAYAK VS	// 0 //
391	WP(C)/0021315/2022	GAJENDRA MISHRA VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
392	WP(C)/0021316/2022	HEMANTA KAR VS STATE OF ORISSA	KEDAR KUMAR DASH VS	// 0 //
393	WP(C)/0021317/2022	LALATENDU SWAIN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
394	WP(C)/0021318/2022	JITANSHU PRIYADARSHAN DASH VS BSE, CUTTACK	RANJAN KU. NAYAK VS	// 0 //
395	WP(C)/0021319/2022	NIRMAL KUMAR DAS VS RESERVE BANK OF INDIA, BBSR	SANJAYA KUMAR DAS VS	// 0 //
396	WP(C)/0021320/2022	BASANTILATA PARIDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
397	WP(C)/0021321/2022	GOPAL PATRA	PRONOY MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0021322/2022	CHANDRAKANTI PRADHAN	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0021323/2022	STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
		BIPRA CHARAN MAHALA		//
400	WP(C)/0021324/2022	ANJALI DAS	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0021325/2022	RASHMI REKHA DAS	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0021326/2022	SUJATA NALINI BEHERA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0021327/2022	NIRANJAN SAHOO	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0021328/2022	MEGHAMALA PARAMANIK	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0021329/2022	SATYANANDA SAHOO	JYOTI PATNAIK	//
		VS	VS	0
		COLLECTOR, KHORDHA		//
406	WP(C)/0021330/2022	JAYANTI DAS	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0021331/2022	MANASHI MOHANTY	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0021332/2022	REENA DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0021333/2022	STATE OF ODISHA SASMITA SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// // ()
410	WP(C)/0021334/2022	STATE OF ODISHA SANGRAM KESHARI PARIDA VS	SUSANTA KUMAR DASH VS	// // ()
411	WP(C)/0021335/2022	STATE OF ODISHA HARAPRIYA BEHERA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
412	WP(C)/0021336/2022	STATE OF ODISHA RASHMITA LENKA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
413	WP(C)/0021337/2022	STATE OF ODISHA HIMANSHU BHUSAN MAHAKUD VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
414	WP(C)/0021338/2022	STATE OF ODISHA SUNITA SAMANTARAY VS	GYANARANJAN SETHI VS	// // ()
415	WP(C)/0021339/2022	STATE OF ODISHA LAXMIPRIYA SAHOO VS	GYANARANJAN SETHI VS	// // ()
416	WP(C)/0021340/2022	STATE OF ODISHA BIRANCHI NARAYAN BARIK VS	AMIYA KUMAR CHHATOI VS	// // ()
417	WP(C)/0021341/2022	STATE OF ODISHA DEBI PRASAD SARANGI VS	ACHYUTANANDA PATNAIK VS	// // ()
418	WP(C)/0021342/2022	ODISHA PUBLIC SERVICE COMMISSION BIKASH CHANDRA DAS VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
419	WP(C)/0021343/2022	STATE OF ODISHA ASHOK KUMAR TRIPATHY VS	AMIYA KUMAR CHHATOI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0021344/2022	BIDYADHAR SAHOO VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
421	WP(C)/0021345/2022	ANIL KUMAR MAHANTA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
422	WP(C)/0021346/2022	JYOTI PRAKASH SATAPATHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
423	WP(C)/0021347/2022	SANTOSH KUMAR ROUSTRAY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
424	WP(C)/0021348/2022	SURENDRA KUMAR SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
425	WP(C)/0021349/2022	SURAJ KUMAR PATRA VS DIRECTOR, LR AND S, BOARD OF REVENUE, ODISHA	BINAYAK PRASHAD MOHANTY VS	// 0 //
426	WP(C)/0021350/2022	UMESH CHANDRA ROUSTRAY VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
427	WP(C)/0021351/2022	BISWANATH DEHURY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
428	WP(C)/0021352/2022	MANAS KUMAR MOHANTY VS UCO BANK, BALASORE	SAMIR KUMAR MISHRA VS	// 0 //
429	WP(C)/0021353/2022	RAJESWARI GOUDA VS STATE INFORMATION COMMNR., BBSR	S.K.NANDA VS	// 0 //
430	WP(C)/0021354/2022	GHANASHYAM MUDULI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
431	WP(C)/0021355/2022	BISHNU PRASAD BARIK	TUSAR KUMAR MISHRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0021356/2022	SANTI LATA SAHU	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0021357/2022	JITENDRA BEHERA	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0021358/2022	JAGADISH KUMAR SAHU	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0021359/2022	AMBIKA PRASAD SAMANTA	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0021360/2022	LAXMI NAYAK @ SABITRI NAYAK	SANAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0021361/2022	DHARANIDHAR BEHERA	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0021362/2022	SWORNALATA MOHANTY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0021363/2022	DEBENDRANATH PANDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0021364/2022	M/S BHARAT MOTORS LTD.,BBSR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF SALES TAX, ODISHA		//
441	WP(C)/0021365/2022	RADHAMOHAN SATAPATHY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0021366/2022	M/S SHREE BHARAT MOTORS LTD.,KHURDA	BHABANI PRASAD MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		THE COMMISSIONER OF SALES TAX, ODISHA		//
443	WP(C)/0021367/2022	SATYA NARAYAN DORA	SIDHARTHA MISHRA 1	//
		VS	VS	0
		SBI, MAHARASHTRA		//
444	WP(C)/0021368/2022	SATEESH KUMAR PRADHAN	SIVA SANKAR CHAINI	//
		VS	VS	0
		STATE OF ODISHA		//
445	WP(C)/0021369/2022	A.SANYASI RAO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
446	WP(C)/0021370/2022	SANYASI BEHERA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
447	WP(C)/0021371/2022	TRILOCHAN SETHI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
448	WP(C)/0021372/2022	PRAKASH SAHU	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
449	WP(C)/0021373/2022	JAGAT JYOTI PATTANAYAK	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0021374/2022	HARI CHANDRA BISOI	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0021375/2022	SUBAS CHANDRA BHOI	BAMADEV BARAL	//
		VS	VS	0
		THE PRINCIPAL SECY.,WATER RESOURCES DEPT.,BBSR		//
452	WP(C)/0021376/2022	PRASANT KUMAR PANIGRAHY	SANJIB MOHANTY	//
		VS	VS	0
		INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., ODISHA		//
453	WP(C)/0021377/2022	SEBEYAN HORO	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0021378/2022	HARI SANKAR BHAISA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
455	WP(C)/0021379/2022	SAROJINI KISPOTTA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
456	WP(C)/0021380/2022	SUMAN SINHA VS STATE OF ODISHA	UDIT RANJAN JENA VS	// 0 //
457	WP(C)/0021381/2022	KASHI PRASAD YADAV VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
458	WP(C)/0021382/2022	GANESHWAR KABI VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
459	WP(C)/0021383/2022	SATYABRATA TRIPATHY VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
460	WP(C)/0021384/2022	PABITRA KUMAR NANDA VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
461	WP(C)/0021385/2022	ARAKHITA SAHOO VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
462	WP(C)/0021386/2022	SITAKANTA SAHOO VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
463	WP(C)/0021387/2022	JYOTI PRAKASH SRICHANDAN VS ROJALIN HARICHANDAN	MANAS RANJAN DHAL VS	// 0 //
464	WP(C)/0021388/2022	DEBENDRA ROUT VS THE AUTHORISED SIGNATORY-CUM-CHIEF MANAGER, HINDUJA LEYLAND FIN. LTD.,CHENNAI	BAMADEV BARAL VS	// 0 //
465	WP(C)/0021389/2022	INDRAMANI PANI	ASMIYA RANJAN MAJHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0021390/2022	SILENDRA MANDAL	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0021391/2022	BISMAJINI JENA	GIRISH CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0021392/2022	SUSAMA SAR	SIBA PRASAD SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0021393/2022	BHARAT PRASAD SAHOO	GOPINATH MISHRA	//
		VS	VS	0
		COLLECTOR, DHENKANAL		//
470	WP(C)/0021394/2022	DASARATHI NAYAK	MD. GOLAM MADANI	//
		VS	VS	0
		STATE OF ORISSA		//
471	WP(C)/0021395/2022	PRABIR JENA	MD. GOLAM MADANI	//
		VS	VS	0
		STATE OF ORISSA		//
472	WP(C)/0021396/2022	RAMAKANTA GIRI	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0021397/2022	ODISHA GRAMYA BANK, NIALI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
474	WP(C)/0021398/2022	PRADEEP KUMAR JENA	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0021399/2022	ODISHA GRAMYA BANK, NIALI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0021400/2022	UPALI APARAJITA LENKA	BIKASH JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		UNION OF INDIA		//
477	WP(C)/0021401/2022	ODISHA GRAMYA BANK, NIALI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR. CUM SECY., PR AND DW DEPT., BBSR		//
478	WP(C)/0021402/2022	ODISHA GRAMYA BANK, ALIPINGAL BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR. CUM PRINCIPAL SECY., R AND DM DEPT., BBSR		//
479	WP(C)/0021403/2022	ODISHA GRAMYA BANK, NIALI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE TAHASILDAR-CUM-DDO, NIALI		//
480	WP(C)/0021404/2022	SUBRAT SHARMA	BHASKAR CHANDRA PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
481	WP(C)/0021405/2022	ODISHA GRAMYA BANK, ALIPINGAL BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
482	WP(C)/0021406/2022	ODISHA GRAMYA BANK, NIALI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR.-CUM-SECY.,S AND ME DEPT.		//
483	WP(C)/0021407/2022	SABITA MOHANTY	SARITA PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
484	WP(C)/0021408/2022	ODISHA GRAMYA BANK, NIALI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE PRINCIPAL-CUM-DDO, NIALI COLLEGE		//
485	WP(C)/0021409/2022	ODISHA GRAMYA BANK, PATTAMUNDAI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE PRINCIPAL SECY., DEPT. OF WATER RESOURCES, BBSR		//
486	WP(C)/0021410/2022	SURENDRANATH PRADHAN	SUDEEP KUMAR SARANGI	//
		VS	VS	()
		STATE OF ORISSA		//
487	WP(C)/0021411/2022	DIBAKAR BEHERA	SARITA PANDA	//
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0021412/2022	DEBARAJ MUDULI VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
489	WP(C)/0021413/2022	GIRIDHARI SETHI VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
490	WP(C)/0021414/2022	DUKHISHYAM SRICHANDAN VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
491	WP(C)/0021415/2022	JAMESWAR MALLICK VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
492	WP(C)/0021416/2022	SANJUKTA MUDULI VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
493	WP(C)/0021417/2022	DALI SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
494	WP(C)/0021418/2022	SARADA CHARAN TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
495	WP(C)/0021419/2022	SANJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
496	WP(C)/0021420/2022	PRADEEP KUMAR ACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
497	WP(C)/0021421/2022	SATYANARAYAN GANTAYAT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
498	WP(C)/0021422/2022	KALPATARU DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
499	WP(C)/0021423/2022	GURMOHAN SINGH	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	WP(C)/0021424/2022	ODISHA GRAMYA BANK, BBSR M/S. GHANASHYAM MISRA AND SONS PVT. LTD.	SATYA SMRUTI MOHANTY	// //
		VS	VS	()
501	ABLAPL/0010158/2022	UNION OF INDIA DEBENDRA NATH SAHOO	RATNAKAR SAHOO	// BALIANTA P.S. /449 /2021
		VS	VS	()
502	ABLAPL/0010159/2022	STATE OF ODISHA PINTU @ KAMALAKANTA KABI	PRADEEP KUMAR DAS	// NANDIPADA /184 /2022
		VS	VS	()
503	ABLAPL/0010160/2022	STATE OF ODISHA PRAVATI PADHY	SUSANTA KUMAR DASH	// KORAPUT VIGILANCE /29 /2011
		VS	VS	()
504	ABLAPL/0010161/2022	STATE OF ODISHA(VIG.) RADHAMOHAN SWAIN	DHANANJAYA NAYAK	// CHAULIAGANJA /224 /2022
		VS	VS	()
505	ABLAPL/0010162/2022	STATE OF ODISHA PRADIP SAHU	TIKERAM MEHER	// BANIGOCHA /76 /2022
		VS	VS	()
506	ABLAPL/0010163/2022	STATE OF ODISHA CHANDRAMANI @ CHUDAMANI PADHAN	AJIT KUMAR RAUT	// RENGALI /154 /2021
		VS	VS	()
507	ABLAPL/0010164/2022	STATE OF ODISHA BIKASH JENA	SURESH KUMAR PANDA	// NAYAPALLI P.S. /80 /2022
		VS	VS	()
508	ABLAPL/0010165/2022	STATE OF ODISHA BAPINA MUDULI	SARADA PRASAD DASH	// BANDAR MARINE /25 /2022
		VS	VS	()
509	ABLAPL/0010166/2022	STATE OF ODISHA JAGANNATH BEHERA	PRIYA RANJAN SINGH	// RUGUDI /59 /2022
		VS	VS	()
510	ABLAPL/0010167/2022	STATE OF ODISHA SRINIBAS @ SINIBAS DAS	SARATHI JYOTI MOHANTY	// TANGI (KHURDA) /426 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0010168/2022	STATE OF ODISHA MANOJ KUMAR SWAIN VS	DHANANJAYA NAYAK VS	// CHAULIAGANJA /224 /2022 ()
512	ABLAPL/0010169/2022	STATE OF ODISHA MANAS RANJAN DASH VS	KEDAR CHANDRA BEHERA VS	// KODALA /314 /2022 ()
513	ABLAPL/0010170/2022	STATE OF ODISHA RAT PRASAD PAIKRAY VS	RAGHUNATH BISWAL VS	// JODAPADAR /15 /2021 ()
514	ABLAPL/0010171/2022	STATE OF ODISHA RABI @ RABINDRA PRADHAN VS	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /180 /2022 ()
515	ABLAPL/0010172/2022	STATE OF ODISHA GAGAN @ BISHNU CHARAN BEHERA VS	RITURANJAN CHHOTARAY VS	// BEGUNIA P.S. /200 /2022 ()
516	ABLAPL/0010173/2022	STATE OF ODISHA BHOLANATH SAHOO VS	SANJAY KUMAR PATTANAİK VS	// BALIKUDA /343 /2022 ()
517	ABLAPL/0010174/2022	STATE OF ODISHA GANESH DAS VS	RAJIB LOCHAN PATTNAİK VS	// TANGI /214 /2021 ()
518	ABLAPL/0010175/2022	STATE OF ODISHA PRAKASH CHANDRA PARIDA VS	AMLAN SHAKTI PAUL VS	// CHANDAPUR /110 /2022 ()
519	ABLAPL/0010176/2022	STATE OF ODISHA BANAMALI SAHOO VS	BISWARANJAN DALAI VS	// TIRTOL /502 /2022 ()
520	ABLAPL/0010177/2022	STATE OF ODISHA AMULYA KUMAR JENA VS	BISWARANJAN DALAI VS	// MAHANGA /190 /2022 ()
521	ABLAPL/0010178/2022	STATE OF ODISHA CHHABINDRA SETHI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /312 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0010179/2022	SRUNGA MAJHI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /249 /2022 () //
523	ABLAPL/0010180/2022	ANNAPURNA SANDHA VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /97 /2022 () //
524	ABLAPL/0010181/2022	BHADRA @ BALABHADRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /28 /2008 () //
525	ABLAPL/0010182/2022	ANIL MALLA VS STATE OF ODISHA	SABYASACHI MISHRA VS	ANGUL SADAR PS /598 /2022 () //
526	ABLAPL/0010183/2022	SUNIL KUMAR SAHOO VS STATE OF ODISHA	CHITTA RANJAN DASH VS	NADANAKANAN P.S. /102 /2022 () //
527	ABLAPL/0010184/2022	BIKASH DAS VS STATE OF ODISHA	SHYAM NARESH MOHANTY VS	TIGIRIA /41 /2022 () //
528	ABLAPL/0010185/2022	SUSREE SANGITA DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	/ /0 () //
529	ABLAPL/0010186/2022	TUKU @ PRATIMA NAYAK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /265 /2022 () //
530	ABLAPL/0010187/2022	GOBINDA MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /374 /2022 () //
531	ABLAPL/0010188/2022	AKASH @ BADAL MUKHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /121 /2022 () //
532	ABLAPL/0010189/2022	PRADIPTA KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /350 /2022 () //
533	ABLAPL/0010190/2022	SANTOSH KUMAR JENA	AMLAN SHAKTI PAUL	JANKIA P.S. /289 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0010191/2022	STATE OF ODISHA SIBA PRASAD MANGAL	JAGANNATH KAMILA	// SORO /367 /2022
		VS	VS	()
535	ABLAPL/0010192/2022	STATE OF ODISHA BHAGABAN PADHI	SK. ZAFARULLA	// BALASORE SADAR /190 /2022
		VS	VS	()
536	ABLAPL/0010193/2022	STATE OF ODISHA ABDUL KAIM @ KAIUM	ARIJEET MISHRA	// JASHIPUR /29 /2022
		VS	VS	()
537	ABLAPL/0010194/2022	STATE OF ODISHA MADHU BARIK	KSHIRODA KUMAR ROUT	// KHANDAGIRI P.S. /95 /2022
		VS	VS	()
538	ABLAPL/0010195/2022	STATE OF ODISHA BIJAY NAYAK	KSHIROD KUMAR ROUT	// KHANDAGIRI P.S. /95 /2022
		VS	VS	()
539	ABLAPL/0010196/2022	STATE OF ODISHA RABINDRA KUMAR PRADHAN	ANITA SAHOO	// KHANDAPARA /305 /2020
		VS	VS	()
540	ABLAPL/0010197/2022	STATE OF ODISHA RAMESH CHANDRA MOHANTY	PANCHANAN PANIGRAHI	// COLLIERY /39 /2022
		VS	VS	()
541	ABLAPL/0010198/2022	STATE OF ODISHA VIVEKANANDA NAYAK	RAMDAS ACHARY	// / /0
		VS	VS	()
542	ABLAPL/0010199/2022	STATE OF ODISHA KRUPASINDHU SISA	MOHENDRA KUMAR MOHAPATRO	// CHITRAKONDA /125 /2021
		VS	VS	()
543	ABLAPL/0010200/2022	STATE OF ODISHA NIHAR RANJAN NATH	PRADEEP KUMAR MOHANTY	// BALIANTA P.S. /294 /2022
		VS	VS	()
544	ABLAPL/0010201/2022	STATE OF ODISHA TUKUN KHAN	BHARAT JALLI	// BAGHAMARI /95 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0010202/2022	STATE OF ODISHA DHIRENDRA KUMAR JENA VS	ASHOK KUMAR SAHOO VS	// PATKURA /354 /2022 ()
546	ABLAPL/0010203/2022	STATE OF ODISHA BEERA KISHOR MOHANTY VS	ASHOK DAS VS	// BERHAMPUR TOWN /206 /2022 ()
547	ABLAPL/0010204/2022	STATE OF ODISHA SIDHESWAR DANTA VS	DURLLABHA RANJAN MISHRA VS	// SAMBALPUR VIGILANCE /33 /2021 ()
548	ABLAPL/0010205/2022	STATE OF ODISHA RIYAJAT ALLI KHAN VS	BHARAT JALLI VS	// TANGI (KHURDA) /419 /2022 ()
549	ABLAPL/0010206/2022	STATE OF ODISHA HIMANSHU SHEKHAR SAHU VS	SUMIT SEKHAR PATTANAİK VS	// /0 ()
550	ABLAPL/0010207/2022	STATE OF ODISHA SUMIT KUMAR RAM VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /526 /2015 ()
551	ABLAPL/0010208/2022	STATE OF ODISHA SUNIL KUMAR BEHERA VS	ASIT KUMAR CHAUDHURY VS	// BALUGAON P.S. /162 /2022 ()
552	ABLAPL/0010209/2022	STATE OF ODISHA RAKESH KUMAR PRADHAN VS	UNMESH CHANDRA JENA VS	// BARKOTE /373 /2022 ()
553	ABLAPL/0010210/2022	STATE OF ODISHA SEK JABIR VS	BHARAT JALLI VS	// TANGI (KHURDA) /419 /2022 ()
554	ABLAPL/0010211/2022	STATE OF ODISHA NIMAIN DALEI VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /250 /2022 ()
555	ABLAPL/0010212/2022	STATE OF ODISHA PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// DHARMASALA /275 /2014 () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0010213/2022	PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /27 /2017 () //
557	ABLAPL/0010214/2022	HARUN @ HARUN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	TANGI (KHURDA) /419 /2022 () //
558	ABLAPL/0010215/2022	DEBASIS TRIPATHY @ RINTU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /283 /2022 () //
559	ABLAPL/0010216/2022	SURJYA NARAYAN PANDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /136 /2022 () //
560	ABLAPL/0010217/2022	DEBASHIS DAS @ HATI VS STATE OF ODISHA	SATYAJIT PANI VS	MANCHESWAR P.S. /205 /2022 () //
561	ABLAPL/0010218/2022	NILU @ ISALAMADIN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	SIMULIA /158 /2021 () //
562	ABLAPL/0010219/2022	JAYANTA NARAYAN PANDA VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /52 /2012 () //
563	ABLAPL/0010220/2022	BISWANATH GURU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /311 /2022 () //
564	ABLAPL/0010221/2022	PARDIP KUMAR RANG VS STATE OF ODISHA	RITA SINGH VS	M.V.79 /74 /2022 () //
565	ABLAPL/0010222/2022	SUDAM CHARAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /204 /2015 () //
566	ABLAPL/0010223/2022	SOUMYA RANJAN MOHAPATRA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BADABAZAR /176 /2022 () //
567	ABLAPL/0010224/2022	BALARAM PAIKRAY	R.N.BISWAL	JODAPADAR /15 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0010225/2022	STATE OF ODISHA KALPANA KUMARI SETHY	DIPTI RANJAN BHOKTA	// SEMILLIGUDA /74 /2005
		VS	VS	()
569	ABLAPL/0010226/2022	STATE OF ODISHA SRINIBAS PRADHAN	SUDEEPTA KUMAR SINGH	// BASELI SAHI PS /13 /2022
		VS	VS	()
570	ABLAPL/0010227/2022	STATE OF ODISHA CHARAN KUMAR SWAIN	AFRAAZ SUHAIL	// BALIKUDA /357 /2022
		VS	VS	()
571	ABLAPL/0010228/2022	STATE OF ODISHA ARUP NANDA	UMAKANT SAHOO	// KHANDAGIRI P.S. /379 /2022
		VS	VS	()
572	ABLAPL/0010229/2022	STATE OF ODISHA ARATI MAHALIK	SATYA NARAYAN MISHRA 4	// BASUDEVPUR /360 /2022
		VS	VS	()
573	ABLAPL/0010230/2022	STATE OF ODISHA SUNIT KUMAR BANERJEE	SATYA NARAYAN MISHRA (4)	// ANANDAPUR /174 /2022
		VS	VS	()
574	ABLAPL/0010231/2022	STATE OF ODISHA KUBER DIGAL	LINGARAJ SARANGI	// PHULBANI SADAR /120 /2022
		VS	VS	()
575	ABLAPL/0010232/2022	STATE OF ODISHA ABINAS BEHERA @ ABHINASH	PRASANTA KUMAR NANDA	// BARIPADA TOWN /609 /2022
		VS	VS	()
576	ABLAPL/0010233/2022	STATE OF ODISHA BIKASH @ BIKASHA SANDHA	ARIJEET MISHRA	// TOMKA /97 /2022
		VS	VS	()
577	ABLAPL/0010234/2022	STATE OF ODISHA RABINDRA DAS	PARTHA SARATHI NAYAK	// JAJPUR SADAR /59 /2022
		VS	VS	()
578	ABLAPL/0010235/2022	STATE OF ODISHA BALARAM MALLICK	PARTHA SARATHI NAYAK	// BINJHARPUR /184 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0010236/2022	STATE OF ODISHA SUJIT KUMAR PRADHAN VS	AMITAV TRIPATHY VS	// ITAMATI /183 /2022 ()
580	ABLAPL/0010237/2022	STATE OF ODISHA NILAMBAR NAIK VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /68 /2022 ()
581	ABLAPL/0010238/2022	STATE OF ODISHA SATNAM SINGH BAJWA VS	SEPHALEE DAS VS	// PIPLI /51 /2022 ()
582	ABLAPL/0010239/2022	STATE OF ODISHA JYOTIRMAYA MISHRA VS	SUDEEP KUMAR SARANGI VS	// NAYAPALLI P.S. /502 /2022 ()
583	ABLAPL/0010240/2022	STATE OF ODISHA MILU ROUT VS	SURYAKANTA DWIBEDI VS	// FATEGARH /239 /2021 ()
584	ABLAPL/0010241/2022	STATE OF ODISHA GANESH NAYAK VS	SATYASHREE MOHANTY VS	// JATNI P.S. /292 /2022 ()
585	ABLAPL/0010242/2022	STATE OF ODISHA PRIYABRATA SETHI @ PAPU VS	JEET SWARUP SAMAL VS	// KALINGA NAGAR /170 /2022 ()
586	ABLAPL/0010243/2022	STATE OF ODISHA MD. SERAJUDDIN ANSARI VS	DAYANIDHI MISHRA VS	// / /0 ()
587	ABLAPL/0010244/2022	STATE OF ODISHA JASODA BEHERA VS	DEEPAK KUMAR MOHAPATRA VS	// SIMULIA /223 /2022 ()
588	ABLAPL/0010245/2022	STATE OF ODISHA PRASANNA BISWAL @ LIPAN BISWAL VS	RINTU NAYAK VS	// SIMULIA /228 /2022 ()
589	ABLAPL/0010246/2022	STATE OF ODISHA NIRANJAN PALAI VS	JASHOBANTA DASH VS	// TELKOI /125 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0010247/2022	PADMANAV MALLICK VS STATE OF ODISHA	B.S.PANIGRAHI VS	TIKABALI /99 /1999 () //
591	ABLAPL/0010248/2022	SAURAV KUMAR MISHRA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	PAHALA /110 /2022 () //
592	ABLAPL/0010249/2022	ASHWINI SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	BUDEN /62 /2022 () //
593	ABLAPL/0010250/2022	KARUNAKAR PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BHADRAK TOWN /218 /2019 () //
594	ABLAPL/0010251/2022	SWAYAM PRAKASH DASH VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /441 /2022 () //
595	ABLAPL/0010252/2022	KANHU CHARAN SAMAL VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	DHARMASALA /446 /2022 () //
596	ABLAPL/0010253/2022	SARUKH ALI KHAN @ SK SARUKH VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /157 /2022 () //
597	ABLAPL/0010254/2022	SUBHASIS MOHANTY @ PINTU VS STATE OF ODISHA	NILAKANTHA DAS VS	ANGUL TOWN /433 /2022 () //
598	ABLAPL/0010255/2022	BINOD SAHOO @ BINOD KUMAR SAHOO VS STATE OF ODISHA	SURESH KUMAR JENA VS	COLLIERY /410 /2022 () //
599	ABLAPL/0010256/2022	REGULUGEDDA TULASI RAO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BOIPARIGUDA /186 /2022 () //
600	ABLAPL/0010257/2022	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	LAXMISAGAR P.S. /186 /2022 () //
601	ABLAPL/0010258/2022	BANTI @ MOONDEEP TIRKEY	MOHENDRA KUMAR MOHAPATRO	BHAWANIPATNA TOWN /332 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0010259/2022	SAHADEV NAIK @ SAHA DEBA NAIK	DEVASHIS PANDA	JAIPATNA /282 /2022
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0010260/2022	K. TRINATH PATRO @ K. TRINATH PATRA	CHHABI BEHERA	BERHAMPUR SADAR /328 /2022
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0010261/2022	DURGAMADHAB BEHERA	BRAHMANANDA TRIPATHY	NIALI /230 /2022
		VS	VS	()
		STATE OF ODISHA		//
605	RVWPET(RP)/0000031/2017	PRINCIPAL SECY. TO GOVT., STEEL AND MINES DEPT	VS	//
		VS	VS	()
		JAYDEB DASH		//

ORISSA HIGH COURT

MISC CASES FILED on :22/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2022 MSA/5/2013	HINDU PUBLIC-MP	M/S.AMIYA KU.MISHRA
2	9/2022 MSA/5/2013	HINDU PUBLIC-MP	M/S.AMIYA KU.MISHRA
3	34/2022 WPCRL/117/2020	SUSHIL BEHERA-MP	
4	34/2022 WPCRL/117/2020	SUSHIL BEHERA-MP	
5	37/2022 WPC(TAC)/31/2017	UTTAM KUMAR NAYAK-MP	M/S BIRAJA PRASANNA SATAPATHY
6	38/2022 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO
7	38/2022 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO
8	39/2022 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO
9	39/2022 RFA/28/2008	TANWIR@TANWEER-MP	M/S.SAURJYA K.PADHI
10	40/2022 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO
11	40/2022 RFA/28/2008	TANWIR@TANWEER-MP	M/S.SAURJYA K.PADHI
12	41/2022 OJC/2347/1997	LAL CHITARANJAN-MP	PIYUSH PANDA
13	41/2022 RFA/28/2008	TANWIR@TANWEER-MP	M/S.SAURJYA K.PADHI
14	42/2022 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO
15	42/2022 RFA/28/2008	TANWIR@TANWEER-MP	M/S.SAURJYA K.PADHI
16	42/2022 RFA/28/2008	TANWIR@TANWEER-MP	M/S.SAURJYA K.PADHI
17	42/2022 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO
18	70/2022 WPC(OAPC)/149/2017	BINOD BIHARI PANIGRAHI-MP	M/S D.K. MOHAPATRA
19	112/2022 LAA/88/2010	STATE-MP	ASC
20	113/2022 LAA/69/2013	STATE and ORS-MP	ASC
21	114/2022 LAA/108/2010	STATE-MP	ASC
22	115/2022 LAA/29/2013	LAND ACQUISITION,COL-MP	ADDL.STANDING COUNSEL
23	116/2022 LAA/29/2013	LAND ACQUISITION,COL-MP	ADDL.STANDING COUNSEL
24	154/2022 CMAPL/373/2022	KUSUM MOHANTY-MP	ADV.
25	155/2022 CMAPL/377/2022	BINA DAS-MP	DEBASHIS NANDA
26	184/2022	PRIYANKA SENAPATI-MP	ANANTA NARAYAN PATTANAYAK

27	MATA/100/2022 205/2022 RVWPET/195/2022	ASHOK JENA-MP	SOUMYA MISHRA
28	206/2022 RVWPET/200/2022	KAILASH CHANDRA BEHERA-MP	BHAWANI SANKAR PANIGRAHI
29	214/2022 CONTC/1017/2021	BHASKAR CHANDRA SAHOO-MP	
30	248/2022 RPFAM/180/2022	MOHINI MOHAN SAHU-MP	BASUDEV PUJARI
31	249/2022 RPFAM/181/2022	MALLAREDDI NARASIMHA KUMAR HARISH-MP	SATYABRATA MOHANTY
32	250/2022 RPFAM/182/2022	SANJAY NAYAK-MP	SAILABALA JENA
33	251/2022 RPFAM/114/2022	ASHISH CHANDRA MOHANTY-MP	SUBRATA MISHRA
34	252/2022 RPFAM/178/2022	CHITA RANJAN PRUSTY-MP	SOUMYA MISHRA
35	253/2022 RPFAM/183/2022	RABI NARAYAN MISHRA-MP	BISWA PRAKASH DHAL
36	289/2022 CRLMP/1051/2022	ALFREDO ROMBOLA @ ARJUNA DAS-MP	SRINIVAS MOHANTY
37	290/2022 CRLMP/1735/2022	BIBHUTI BHUSAN SAHOO-MP	PRASANNA KUMAR MISHRA
38	291/2022 CRLMP/1737/2022	DR.SUMAN KUMAR PANDA-MP	BISWARANJAN DAS
39	292/2022 CRLMP/1349/2022	NIRU @ NIRUPAMA DASH-MP	PRASANNA KUMAR PATTANAYAK
40	298/2022 WPC(OA)/235/2017	DUSASAN BEHERA-MP	M/S LAXMIDHAR SAHOO
41	299/2022 WPC(OA)/515/2017	KRITI CHANDRA MAHANANDA-MP	SURYA NARAYAN PATTNAIK
42	300/2022 WPC(OA)/431/2017	PRAVAT KUMAR KHANDEI-MP	M/S A. RATH
43	301/2022 WPC(OA)/364/2017	RAJENDRA KUMAR MANDAL-MP	M/S P.K KHATEI
44	302/2022 WPC(OA)/86/2017	SANGRAM KESHARI MOHANTY-MP	M/S M.PRATAP
45	303/2022 WPC(OA)/86/2017	SANGRAM KESHARI MOHANTY-MP	M/S M.PRATAP
46	304/2022 WPC(OA)/1730/2018	SAPAN KUMAR GHOSH-MP	
47	305/2022 WPC(OA)/848/2018	PABITRA KUMAR SAHOO-MP	
48	306/2022 WPC(OA)/2958/2014	SRI KISHORE CHANDRA PATRA-MP	
49	307/2022 WPC(OA)/2957/2014	ASUTOSH RATH-MP	
50	308/2022 WPC(OA)/501/2017	BIREN KUMAR SWAIN-MP	PRAMOD KUMAR DASH
51	309/2022 WPC(OA)/454/2017	SIMANCHAL MISHRA-MP	M/S M. PRATAP
52	356/2022 TRP(C)/314/2022	SUBHADRA PANDA-MP	BIBHU PRASAD TRIPATHY
53	357/2022 TRP(C)/315/2022	MADHUSMITA SWAIN-MP	SAMBEET PATTANAYAK
54	358/2022 TRP(C)/316/2022	GAYATRI MOHANTY @ SAHOO-MP	SUSANTA KUMAR NAYAK
55	359/2022 TRP(C)/317/2022	BISHNUPRIYA SAMAL-MP	PARTHA SARATHI NAYAK
56	497/2022 FAO/115/2022	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SANJOY KUMAR SARANGI
57	498/2022 FAO/268/2022	MANAGER (T.P.HUB) M/S. ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY

58	499/2022 FAO/268/2022	MANAGER (T.P.HUB) M/S. ORIENTAL INSURANCE CO. LTD. ADAM ALI KHAN	ADAM ALI KHAN
59	500/2022 FAO/258/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
60	501/2022 FAO/258/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
61	502/2022 FAO/244/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
62	503/2022 FAO/244/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
63	504/2022 FAO/245/2022	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
64	505/2022 FAO/245/2022	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
65	506/2022 FAO/253/2022	REGIONAL MANAGER,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
66	507/2022 FAO/253/2022	REGIONAL MANAGER,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
67	533/2022 CRLREV/396/2022	RAMA CHANDRA PALA-MP	SOUBHAGYA KUMAR DASH
68	534/2022 CRLREV/842/2009	K.S.ASSOCIATES-MP	M/S.SOUGAT DASH
69	535/2022 CRLREV/397/2022	JITENDRA KUMAR DIGAL-MP	PRASANTA KUMAR SATAPATHY
70	536/2022 CRLREV/401/2022	MRUTYUNJAY BISWAL-MP	BISHNU PRASAD PRADHAN
71	828/2022 WPC(OAC)/434/2017	NIRMAL CHANDRA PANDA-MP	M/S R.N. MISHRA
72	829/2022 WPC(OAC)/517/2017	MINA KUMARI BAISINGH-MP	M/S LAXMIKANTA MOHANTY
73	830/2022 WPC(OAC)/517/2017	MINA KUMARI BAISINGH-MP	M/S LAXMIKANTA MOHANTY
74	831/2022 WPC(OAC)/520/2017	RADHAKANTA SATAPATHY-MP	M/S MANOJ KUMAR PANDA
75	832/2022 WPC(OAC)/521/2017	SUNIL KUMAR PANDA-MP	M/S MANOJ KUMAR PANDA
76	833/2022 WPC(OAC)/349/2017	SAROJ KUMAR SAMAL-MP	M/S MANOJA KUMAR KHUNTIA
77	834/2022 WPC(OAC)/277/2017	RATNAKAR BEHURA-MP	M/S S.B. JENA
78	835/2022 WPC(OAC)/268/2017	SANDHYARANI PAHI-MP	M/S SUSHANTA KUMAR MISHRA
79	836/2022 WPC(OAC)/267/2017	KALPANA PATRA-MP	M/S S.K. MISHRA
80	837/2022 WPC(OAC)/247/2017	SWAGATIKA NAYAK-MP	M/S SUSHANTA KUMAR MISHRA
81	838/2022 WPC(OAC)/248/2017	PURNAPRAVA ROUL-MP	M/S S.K. MISHRA
82	839/2022 WPC(OAC)/503/2017	ARNAPURNA DEI-MP	M/S B. D. SATAPATHY
83	840/2022 WPC(OAC)/503/2017	ARNAPURNA DEI-MP	M/S B. D. SATAPATHY
84	841/2022 WPC(OAC)/273/2016	SUVALAXMI NAYAK-MP	
85	852/2022 CMP/784/2022	JOGINDRANATH PRADHAN-MP	DEEPALI MAHAPATRA
86	853/2022 CMP/786/2022	UPENDRA PATRA-MP	SIDHARTHA MISHRA
87	854/2022 CMP/789/2022	SABITRI AGARWAL-MP	TUSAR KUMAR MISHRA
88	855/2022 CMP/794/2022	SHYAM SUNDAR MOHANTY-MP	BRAHMANANDA TRIPATHY
89	856/2022	MANAS KUMAR DAS-MP	BIBHUTI BHUSAN MISHRA

90	CMP/796/2022 857/2022	GANDHARBA DAS-MP	S.S.DEO
91	CMP/797/2022 858/2022	AKSHAYA MALLIK-MP	MAHESWAR MOHANTY
92	CMP/798/2022 859/2022	CHAIRMAN,MAGMA FIN.CORP.LTD.-MP	M/S.BIBHUTI BHUSAN MISHRA
93	CMP/543/2017 860/2022	MAMATA DAS-MP	KOUSIK ANANDA GURU
94	CMP/799/2022 861/2022	SHARATH KUMAR A.N-MP	DEEPAK RANJAN SUNDARAY
95	CMP/800/2022 862/2022	SHARATH KUMAR A.N-MP	DEEPAK RANJAN SUNDARAY
96	CMP/800/2022 878/2022	PRAFULLA DAS-MP	M/S.S.P.MISRA
97	RSA/304/2014 879/2022	BHAGABATI MOHANTY-MP	SANJAY KUMAR PRADHAN
98	RSA/198/2022 880/2022	SURESH CHANDRA BEHERA-MP	DHANANJAYA MUND
99	RSA/199/2022 881/2022	LAKHPATI GHUSI-MP	SHAMBHU CHARAN NATH SHARMA
100	RSA/86/2022 882/2022	DUKHABANDHU BADI@GANDA-MP	TUSAR KUMAR MISHRA
101	RSA/200/2022 883/2022	SYED FURKAN ALLI-MP	SANATAN PANI
102	RSA/294/2019 884/2022	RANJIT PR.RAUT-MP	BIBEKANANDA BHUYAN
103	RSA/354/2019 885/2022	RAMESH BEHERA-MP	AKSHAYA KUMAR SAHOO
104	RSA/201/2022 886/2022	MAYADHAR MOHARANA-MP	BIBEKANANDA BHUYAN, S.SAHOO
105	RSA/83/2020 887/2022	MAYADHAR MOHARANA-MP	BIBEKANANDA BHUYAN, S.SAHOO
106	RSA/83/2020 888/2022	KUMARI SAHU-MP	BAIBASWATA PANIGRAHI
107	RSA/202/2022 899/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	S.A.ALLI
108	MACA/362/2020 900/2022	BISWANATH NAYAK-MP	PRADEEP KUMAR MISHRA
109	MACA/419/2022 901/2022	BISWANATH NAYAK-MP	PRADEEP KUMAR MISHRA
110	MACA/419/2022 902/2022	KISHOR BARIHA-MP	BIRANCHI NARAYAN RATH
111	MACA/420/2022 903/2022	SATISH CHANDRA JENA-MP	KARUNAKAR DAS
112	MACA/29/2021 904/2022	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
113	MACA/422/2022 905/2022	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
114	MACA/422/2022 906/2022	ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
115	MACA/423/2022 907/2022	M/S. HDFC ERGO G.I.CO. LTD.-MP	ADAM ALI KHAN
116	MACA/424/2022 908/2022	DIVL. MANAGER, SRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
117	MACA/425/2022 909/2022	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	ADAM ALI KHAN
118	MACA/416/2022 910/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
119	MACA/304/2022 911/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
120	MACA/270/2022 912/2022	D.M,ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
	MACA/310/2022		

121	913/2022 MACA/441/2021	CHOLAMANDALAM MS G.I.CO. LTD.-MP	ADAM ALI KHAN
122	914/2022 MACA/368/2021	THE MANAGER LEGAL, NATIONAL INSURANCE G.I.CO. LTD.-MP	
123	915/2022 MACA/426/2022	MITRABHANU RAKSA-MP	PABAITRA KUMAR NAYAK
124	916/2022 MACA/329/2022	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
125	917/2022 MACA/351/2022	MANAGER, TP HUB ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
126	918/2022 MACA/562/2020	MANJULATA DAS-MP	
127	919/2022 MACA/562/2020	MANJULATA DAS-MP	
128	1157/2022 ABLAPL/8728/2022	JARU JENA @ RAJASHREE JENA-MP	BIPLAB P.B. BAHALI
129	1158/2022 ABLAPL/9405/2022	ALOK NAYAK-MP	SURESH KUMAR PANDA
130	1159/2022 ABLAPL/6700/2022	BINOD KHILARI-MP	
131	1160/2022 ABLAPL/9238/2022	RUDRA NAIK-MP	
132	1161/2022 ABLAPL/9239/2022	SAROJ KUMAR BEHERA-MP	
133	1162/2022 ABLAPL/7340/2021	NAKKA SANTOSH KUMAR-MP	
134	1163/2022 ABLAPL/8219/2022	JAGABANDHU @ JAGA SAMAL-MP	
135	1164/2022 ABLAPL/9661/2022	RAJA @ PRAKASH MALLICK-MP	
136	1165/2022 ABLAPL/9660/2022	SATYAJIT MALLICK-MP	BISWARANJAN DALAI
137	1166/2022 ABLAPL/8087/2022	PRADOSH KUMAR PATNAIK-MP	
138	1167/2022 ABLAPL/8578/2022	KAMINI BAHALIA-MP	
139	1168/2022 ABLAPL/4477/2021	PRATIMA SAHOO-MP	ANUGRAHA NARAYAN SAMANTRAY
140	1169/2022 ABLAPL/5768/2021	SOMANATH PALAI-MP	
141	1170/2022 ABLAPL/9758/2022	BADA MAJHI-MP	
142	1171/2022 ABLAPL/8094/2022	SRIKANT MOHAPATRA-MP	
143	1172/2022 ABLAPL/5741/2021	GANESH MANDAL-MP	RANJIT MOHANTY, B.MOHAPATRA
144	1173/2022 ABLAPL/8110/2022	SANTOSH KUMAR SETHI-MP	
145	1174/2022 ABLAPL/3077/2021	GOLAK CHANDRA JENA-MP	
146	1175/2022 ABLAPL/2803/2021	SANKAR HANTAL @ NAGA-MP	ARIJEET MISHRA
147	1176/2022 ABLAPL/4335/2021	PARESH SAMAL-MP	
148	1177/2022 ABLAPL/709/2022	SINDHU BHOTRA @ BHATRA-MP	
149	1178/2022 ABLAPL/2712/2022	ACHUTA GHADAI-MP	
150	1179/2022 ABLAPL/8155/2022	NIRANJAN BEHERA @ RINKU-MP	
151	1180/2022 ABLAPL/8111/2022	ITIRANJAN DAS @ PINTU-MP	
152	1181/2022	KANHU CHARAN KAR-MP	

	ABLAPL/8112/2022		
153	1182/2022	DILESWAR BINDHANI@DILA-MP	
	ABLAPL/13590/2019		
154	1183/2022	PAPU @ JYOTIRANJAN DAS-MP	
	ABLAPL/10990/2019		
155	1184/2022	SANTOSH SAHOO-MP	
	ABLAPL/9231/2022		
156	1185/2022	RANJIT @ RANJEET NAYAK-MP	
	ABLAPL/9233/2022		
157	1186/2022	BINOD @ BINOD KUMAR PRADHAN-MP	
	ABLAPL/9234/2022		
158	1187/2022	DILLIP @ DILLIP KUMAR PRADHAN-MP	
	ABLAPL/9235/2022		
159	1188/2022	BUDUNI CHATAR-MP	
	ABLAPL/16727/2021		
160	1189/2022	SASANKA CH. JENA-MP	
	ABLAPL/8114/2022		
161	1190/2022	CHANDAN BEHERA-MP	
	ABLAPL/5220/2021		
162	1191/2022	SMT. MENAKA ROUT-MP	
	ABLAPL/15648/2019		
163	1192/2022	BIMALA ROUT-MP	
	ABLAPL/15061/2019		
164	1193/2022	KANHA @ ALOK BHOI-MP	
	ABLAPL/9532/2022		
165	1194/2022	SANJAYA KUMAR MEHER-MP	
	ABLAPL/80/2022		
166	1195/2022	BICHITRA KUMAR SAHOO @ NALU-MP	
	ABLAPL/7972/2022		
167	1196/2022	BAPI @ SAMIR BARIK @ SAMIR KUMAR SWAIN-MP	
	ABLAPL/1183/2022		
168	1197/2022	RANJITA SARANGI-MP	
	ABLAPL/3251/2021		
169	1198/2022	LALIT KRUSHNA NAIK-MP	
	ABLAPL/8563/2022		
170	1199/2022	PRADEEP KUMAR SAHOO-MP	
	ABLAPL/893/2022		
171	1200/2022	DHANESWAR BISWAL-MP	
	ABLAPL/8827/2022		
172	1201/2022	NILA BEHERA-MP	
	ABLAPL/9367/2022		
173	1202/2022	SAROJ JENA-MP	
	ABLAPL/9048/2021		
174	1203/2022	PINTU NAIK-MP	
	ABLAPL/11126/2021		
175	1204/2022	SANJAYA KUMAR SAHOO-MP	ASUTOSH TRIPATHY
	ABLAPL/1354/2020		
176	1205/2022	SIMANCHAL PANDA-MP	
	ABLAPL/8595/2021		
177	1206/2022	GYANARANJAN SAHOO-MP	
	ABLAPL/3203/2021		
178	1305/2022	NARENDRA KUMAR JAIN-MP	TARA PRASAD MOHAPATRA
	CRLA/684/2022		
179	1306/2022	NARENDRA KUMAR JAIN-MP	TARA PRASAD MOHAPATRA
	CRLA/684/2022		
180	1307/2022	BISWAJIT NAYAK @ DHADU-MP	TARA PRASAD MOHAPATRA
	CRLA/685/2022		
181	1308/2022	PRASANT KUMAR NAYAK-MP	TARA PRASAD MOHAPATRA
	CRLA/686/2022		
182	1309/2022	GOPABANDHU BEHERA-MP	SUBRATA PANDA
	CRLA/687/2022		
183	1310/2022	GOPABANDHU BEHERA-MP	SUBRATA PANDA
	CRLA/687/2022		

184	1311/2022 CRLA/688/2022	PURAN @ PURNA DURUKA-MP	AKSHAYA KUMAR SAHOO
185	1312/2022 CRLA/688/2022	PURAN @ PURNA DURUKA-MP	AKSHAYA KUMAR SAHOO
186	1313/2022 CRLA/690/2022	DURGASI KESABA RAO-MP	S.S.RAO
187	1314/2022 CRLA/691/2022	RAMESH CHANDRA PANDA-MP	MOHENDRA KUMAR MOHAPATRO
188	1315/2022 CRLA/691/2022	RAMESH CHANDRA PANDA-MP	MOHENDRA KUMAR MOHAPATRO
189	1316/2022 CRLA/164/2018	SHYAMGHANA SAHOO-MP	M/S.
190	1317/2022 CRLA/692/2022	BUDURI PUJARI @ NILA KHILA-MP	TUKUNA KUMAR MISHRA
191	1318/2022 CRLA/692/2022	BUDURI PUJARI @ NILA KHILA-MP	TUKUNA KUMAR MISHRA
192	1319/2022 CRLA/694/2022	KABI @ KABIRAJ TEJI-MP	ANIMA KUMARI DEI
193	1320/2022 CRLA/694/2022	KABI @ KABIRAJ TEJI-MP	ANIMA KUMARI DEI
194	1321/2022 CRLA/695/2022	JAGANNATH BAITHALU-MP	RAMANI KANTA PATTANAIAK
195	1322/2022 CRLA/695/2022	JAGANNATH BAITHALU-MP	RAMANI KANTA PATTANAIAK
196	1323/2022 CRLA/569/2022	SANJAY SAMANTRAY-MP	DEVASHIS PANDA
197	1324/2022 CRLA/697/2022	BULU @ DIBYARANJAN BARIK-MP	RAJESH KUMAR MAHAPATRA
198	1325/2022 CRLA/697/2022	BULU @ DIBYARANJAN BARIK-MP	RAJESH KUMAR MAHAPATRA
199	1326/2022 CRLA/697/2022	BULU @ DIBYARANJAN BARIK-MP	RAJESH KUMAR MAHAPATRA
200	1484/2022 BLAPL/7008/2022	RAKESH NAIK-MP	
201	1485/2022 BLAPL/5676/2022	TRINATH KENDU-MP	NEELAKANTHA PANDA
202	1486/2022 BLAPL/3844/2022	MRUTYUNJAYA BHARIMAL-MP	PRAKASH KUMAR MISHRA
203	1487/2022 BLAPL/3262/2022	SANTOSHA PATRA-MP	PITAMBAR PATRA
204	1488/2022 BLAPL/4130/2022	RAGHABA NAHAK-MP	AKSHAYA KUMAR SAHOO
205	1489/2022 BLAPL/3818/2022	GANDU NAIK-MP	S.S. RAY 2
206	1490/2022 BLAPL/6444/2022	KADAGALA BHASKAR RAO-MP	S.S.RAY (2)
207	1491/2022 BLAPL/7360/2022	MUNA BARAL-MP	RAJIB LOCHAN PATTNAIK
208	1492/2022 BLAPL/1270/2022	MITU JENA-MP	BISWAJIT RANJAN TRIPATHY
209	1493/2022 BLAPL/4852/2022	GAYADHAR JENA-MP	B.N.MOHANTY
210	1494/2022 BLAPL/4853/2022	GAYADHAR JENA-MP	B.N.MOHANTY
211	1495/2022 BLAPL/4854/2022	GAYADHAR JENA-MP	B.N.MOHANTY
212	1496/2022 BLAPL/4961/2021	MANGAL SINGH MUNDARY-MP	BIREN SANKAR TRIPATHY
213	1497/2022 BLAPL/1121/2022	MUKTAR ALI KHAN-MP	RANJAN KU NAYAK
214	1498/2022 BLAPL/7600/2022	HRUDANANDA @ DAYANANDA @ MUNA NAG-MP	JNYANANANDA PANDA
215	1499/2022	CHINTAMANI MEHER-MP	

216	BLAPL/2793/2022 1500/2022	RABINDRA NAHAK-MP	PARTHA SARATHI NAYAK
217	BLAPL/4468/2022 1501/2022	DILLIP KUMAR MOHARANA@ TUTU-MP	
218	BLAPL/8267/2021 1502/2022	BIJAY MOHANTY-MP	MR. ACHYUTANANAD PATTNAIK, M/S DASRATHI DA
219	BLAPL/4970/2021 1503/2022	DILLIP KUMAR KARNA-MP	
220	BLAPL/10185/2021 1786/2022	KASHINATH MOHAPATRA-MP	HEMANTA KUMAR ROUT
221	CRLMC/2249/2022 1787/2022	CHANDRAMANI KISAN-MP	BHAKTA RANJAN BARIK
222	CRLMC/2250/2022 1788/2022	SUKANTA KUMAR BEHERA-MP	SANATAN DAS
223	CRLMC/2251/2022 1789/2022	JITENDRA BISWAL@JITENDRA KUMAR BISWAL-MP	ARADA JENA
224	CRLMC/2252/2022 1790/2022	PUNJILAL MEHER-MP	TRILOCHAN NANDA
225	CRLMC/2253/2022 1791/2022	SANDEEP@SANJEEP KUMAR MOHANTY-MP	MIHIR KANTA RATH
226	CRLMC/1376/2020 1792/2022	SITAKANTA MOHANTY-MP	SOURA CHANDRA MOHAPATRA
227	CRLMC/2255/2022 1793/2022	SAMIRA KUNDA-MP	NIHAR RANJAN PANDA
228	CRLMC/2256/2022 1794/2022	SURJIT@SUJIT KARMAKAR-MP	
229	CRLMC/251/2020 1795/2022	CHINTAMANI PARIDA-MP	SUSANTA KUMAR TRIPATHY
230	CRLMC/2257/2022 1796/2022	CHATURBHUJA SANDHA-MP	DURLLABHA RANJAN MISHRA
231	CRLMC/2260/2022 1797/2022	MANAS PRATIHARI-MP	PURNA CHANDRA MOHARANA
232	CRLMC/2261/2022 1798/2022	SAROJINI SWAIN-MP	DEBASNAN DAS
233	CRLMC/2262/2022 1799/2022	BISWAJEET PARIDA-MP	SAUMYA RANJAN PRADHAN
234	CRLMC/980/2022 1800/2022	ARUNA KUMAR MISHRA-MP	SHIVSANKAR MOHANTY
235	CRLMC/2265/2022 1801/2022	ASHOK KUMAR SHAW-MP	PARTHA SARATHI NAYAK
236	CRLMC/2266/2022 1802/2022	BIJAYA KUMAR JENA-MP	NRUSINGH CH. ROUT
237	CRLMC/2267/2022 1803/2022	BIJAY KU. SUNDARA-MP	RAMANI KANTA PATTANAİK
238	CRLMC/2268/2022 1804/2022	AJAY KUMAR DAS-MP	BISWAJIT MAHARANA
239	CRLMC/2269/2022 1805/2022	DAMAYANTI MOHAPATRA-MP	M/S.DEVASHIS PANDA
240	CRLMC/4651/2015 1806/2022	DWARIKA NATH-MP	JAYADEBA BEHERA
241	CRLMC/932/2020 1807/2022	MITHUN NAYAK-MP	
242	CRLMC/1797/2022 1808/2022	SATYANARAYAN SAHU-MP	M/S.B.P.SATPATHY
243	CRLMC/83/2014 1809/2022	BHOLANATH GHANA-MP	M/S.PRASANTA KUMAR SAHOO
244	CRLMC/5280/2014 1810/2022	JANME JAYA SAHOO-MP	PRSANTA KUMAR SAHOO
245	CRLMC/2272/2022 1811/2022	UTKAL KESHARI PAUL-MP	NIRANJAN LENKA
246	CRLMC/2274/2022 1812/2022	BASANTA KUMAR KAR-MP	SURYAKANTA DWIBEDI
	CRLMC/2275/2022		

247	1813/2022 CRLMC/2276/2022	BIBHUTI BHUSAN KAR-MP	SURYAKANTA DWIBEDI
248	1814/2022 CRLMC/2278/2022	BIREN DAS@BIRENDRANATH DAS-MP	PRAVASH CHANDRA JENA
249	1815/2022 CRLMC/2280/2022	MANORANJAN@MANOGYA RANJAN SAHU-MP	J.N.PANDA
250	1816/2022 CRLMC/2281/2022	BASUDEV BEHERA-MP	SMRUTI RANJAN MOHAPATRA
251	1817/2022 CRLMC/2282/2022	SURYAKANT SAHOO @ BISIKA-MP	PRASANTA KUMAR SAHOO
252	2750/2022 WA/1112/2022	BHABAGRAHI GHADIA-MP	GYANESWAR SATPATHY
253	2751/2022 WA/684/2022	M/S.TULASI MODERN RICE MILL,KENDRAPARA-MP	ALOK KUMAR DAS
254	2752/2022 WA/1114/2022	MAYADHAR MOHAPATRA-MP	B.K.RATH
255	2753/2022 WA/1113/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
256	2754/2022 WA/1113/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
257	2755/2022 WA/1115/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
258	2756/2022 WA/1115/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
259	2757/2022 WA/1116/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
260	2758/2022 WA/1116/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
261	2759/2022 WA/1116/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
262	2760/2022 WA/1117/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
263	2761/2022 WA/1117/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
264	2762/2022 WA/1117/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
265	2763/2022 WA/1118/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
266	2764/2022 WA/1118/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
267	2765/2022 WA/1118/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
268	2766/2022 WA/1119/2022	TRINATH JENA-MP	SIDHESWAR MOHANTY
269	2767/2022 WA/1121/2022	DR. PABITRA MOHAN MALLIK-MP	SASWAT KUMAR ACHARYA
270	2768/2022 WA/1122/2022	BANDITA ROUT-MP	BINI MISHRA
271	11341/2022 WP(C)/21213/2022	RATIKANTA PANIGRAHI-MP	SRI PITAMBAR PANDA
272	11342/2022 WP(C)/21215/2022	PRIYABRATA KAMAL KRUSHNA NAYAK-MP	PARTHA SARATHI DAS
273	11343/2022 WP(C)/37356/2021	KAMALA KANTA DAS-MP	ASMIYA RANJAN MAJHI
274	11344/2022 WP(C)/19385/2022	SCHOOL MANAGING COMMITTEE (SMC) OF GOVT. PRIMARY SCHOOL-MP	
275	11345/2022 WP(C)/21239/2022	BASANTA KUMAR MISHRA-MP	BISWAJIT MOHAPATRA
276	11346/2022 WP(C)/21240/2022	ANSU KUMAR PRADHAN-MP	SAMARENDRA BAHADUR
277	11347/2022 WP(C)/21242/2022	SHYAM SUNDAR SHEE-MP	BHAKTA RANJAN BARIK
278	11348/2022	ASST. ENGINEER SUB DIVISIONAL OFFICER (ELECT) TPS	DR. S. PRITIKANTA TRIPATHY

279	WP(C)/21243/2022 11349/2022	DITIKANTA PRADHAN-MP	
280	WP(C)/12757/2020 11350/2022	RAMESH PRASAD SAO-MP	RAJA KUMAR PATI
281	WP(C)/17796/2021 11351/2022	SARAT CHANDRA BEHERA-MP	BIJAYA KUMAR BEHERA 1
282	WP(C)/27400/2021 11352/2022	ENVIROCARE INFRASOLUTION PVT. LTD., SUNDARGARH-MP	ISMEJIT MOHANTY
283	WP(C)/21246/2022 11353/2022	NARPAT KUMAR JAIN-MP	BASUDEV PANDA
284	WP(C)/21245/2022 11354/2022	PITTU RAJA REDDY-MP	PRAFULLA KUMAR RATH
285	WP(C)/21250/2022 11355/2022	SQUADRON LEADER AMRIT KHUNTIA-MP	SOMADARSAN MOHANTY
286	WP(C)/31660/2020 11356/2022	PREMANANDA GANDA-MP	SARATHI JYOTI MOHANTY
287	WP(C)/21252/2022 11357/2022	B.DAMBURU PATRO-MP	BIJAYA KUMAR BEHERA 1
288	WP(C)/21255/2022 11358/2022	M/S TRUPTI ENTERPRISES PVT. LTD.,BBSR-MP	TUSHAR KANTI SATAPATHY
289	WP(C)/21254/2022 11359/2022	SANKAR KU DUTTA-MP	M/S.JAYDEV SENGUPTA
290	WP(C)/4732/2016 11360/2022	SUBASH CHANDRA RATH-MP	UPENDRA KUMAR SAMAL
291	WP(C)/10530/2022 11361/2022	BISHNU CH. SAHOO-MP	M/S.
292	WP(C)/14816/2011 11362/2022	BASUDEV NATH-MP	TRILOCHAN NANDA
293	WP(C)/21257/2022 11363/2022	SIMANTINI PRADHAN-MP	DINESH KUMAR PANDA
294	WP(C)/21258/2022 11364/2022	SUBODHA KUMAR PRADHAN-MP	SAPAN KUMAR LENKA
295	WP(C)/13137/2022 11365/2022	BIKRAMADITYA BISWAL-MP	TRILOCHAN NANDA
296	WP(C)/21260/2022 11366/2022	SUBODHA KUMAR PRADHAN-MP	SAPAN KUMAR LENKA
297	WP(C)/13137/2022 11367/2022	DHARITRI PRADHAN-MP	SANGRAM KUMAR SINGH
298	WP(C)/21263/2022 11368/2022	SUMITRA SWAIN-MP	SANGRAM KUMAR SINGH
299	WP(C)/21266/2022 11369/2022	KRUSHNA CHANDRA PRADHAN-MP	SANGRAM KUMAR SINGH
300	WP(C)/21268/2022 11370/2022	BINAPANI DASH-MP	SOUMYA MISHRA
301	WP(C)/18022/2012 11371/2022	BHAGABATA JENA-MP	
302	WP(C)/16611/2022 11372/2022	DR BIMAL KU PANDA-MP	M/S.UMESH CH MOHANTY
303	WP(C)/12689/2016 11373/2022	SUDARSAN BEHERA-MP	UMESH CHANDRA MOHANTY
304	WP(C)/21270/2022 11374/2022	ASISH KUMAR PRATIHARI-MP	SUPRIYO RANJAN MAHAPATRA
305	WP(C)/17210/2022 11375/2022	M/S. MAA LAXMI MODERN RICE MILL LTD.,BALASORE-MP	ABRAHMANANDA TRIPATHY
306	WP(C)/21273/2022 11376/2022	NRUSINGH PRASAD SUNDARAY-MP	SANJAY KUMAR SAMANTARAY
307	WP(C)/21272/2022 11377/2022	PRADYUMNA KUMAR PRADHAN-MP	SAMARENDRA PATTANAIAK
308	WP(C)/19476/2022 11378/2022	MAGUNI BEHERA-MP	
309	WP(C)/18990/2022 11379/2022	RAJENDRA KUMAR NANDA-MP	
	WP(C)/18988/2022		

310	11380/2022 WP(C)/20089/2022	MOUJIRAM MOHANTA-MP	ARIJEET MISHRA
311	11381/2022 WP(C)/15954/2022	BIPIN BIHARI TRIPATHY-MP	PRASANTA KUMAR SATAPATHY
312	11382/2022 WP(C)/15954/2022	BIPIN BIHARI TRIPATHY-MP	PRASANTA KUMAR SATAPATHY
313	11383/2022 WP(C)/18217/2022	RAJENDRA PRASAD MOHANTY-MP	
314	11384/2022 WP(C)/21282/2022	DR. BHUPENDRA BUDA-MP	AVIJIT MISHRA
315	11385/2022 WP(C)/16152/2018	RELIANCE STRUCTURALS-MP	M/S.AVIJIT PAL
316	11386/2022 WP(C)/18210/2022	TANUSHREE MISHRA-MP	
317	11387/2022 WP(C)/18208/2022	PRAKASH CHANDRA PANDA-MP	
318	11388/2022 WP(C)/18209/2022	RAGHUNATH SAHOO-MP	
319	11389/2022 WP(C)/30208/2020	M/S RADIANT SECURITY-MP	BIKRAM PRATAP DAS
320	11390/2022 WP(C)/4969/2013	ARUN KU.NAYAK-MP	M/S.ROHIT RANJAN RAY,P.K.SAMAL,S.BEHERA,N.SEN
321	11391/2022 WP(C)/4969/2013	ARUN KU.NAYAK-MP	M/S.ROHIT RANJAN RAY,P.K.SAMAL,S.BEHERA,N.SEN
322	11392/2022 WP(C)/21293/2022	JAYANT KUMAR JENA-MP	SUKANTA KUMAR DALAI
323	11393/2022 WP(C)/21298/2022	CHANDRASEKHAR SWAIN-MP	SUKANTA KUMAR DALAI
324	11394/2022 WP(C)/18356/2018	GYANTABYA GARNAIK-MP	M/S.SUMANTA KUMAR NAYAK
325	11395/2022 WP(C)/18350/2018	SHRUTI NAIK-MP	M/S.SUMANTA KU.NAYAK
326	11396/2022 WP(C)/21301/2022	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
327	11397/2022 WP(C)/21301/2022	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
328	11398/2022 WP(C)/21298/2022	CHANDRASEKHAR SWAIN-MP	SUKANTA KUMAR DALAI
329	11399/2022 WP(C)/21306/2022	SHYAM SUNDAR BARIK-MP	PRASANTA KUMAR MOHANTY
330	11400/2022 WP(C)/12859/2022	SUNIL KUMAR PATEL-MP	TAPOBANTA BARIK
331	11401/2022 WP(C)/21307/2022	BHAGABATI PRASAD DAS-MP	ASHOK KUMAR SAHOO
332	11402/2022 WP(C)/2605/2022	LAXMI NARAYAN PANDA-MP	DAYANANDA MOHAPATRA
333	11403/2022 WP(C)/21316/2022	HEMANTA KAR-MP	KEDAR KUMAR DASH
334	11404/2022 WP(C)/21317/2022	LALATENDU SWAIN-MP	ANURAG PATI
335	11405/2022 WP(C)/21319/2022	NIRMAL KUMAR DAS-MP	SANJAYA KUMAR DAS
336	11406/2022 WP(C)/21321/2022	GOPAL PATRA-MP	PRONOY MOHANTY
337	11407/2022 WP(C)/21322/2022	CHANDRAKANTI PRADHAN-MP	KUNJA SUNDAR DAS
338	11408/2022 WP(C)/21325/2022	RASHMI REKHA DAS-MP	BIBHUTI BHUSAN SWAIN
339	11409/2022 WP(C)/21436/2021	MUCK CLEANING WORKERS DEVELOPMENT SOCIETY-MP	PRASANTA KUMAR JENA
340	11410/2022 WP(C)/21327/2022	NIRANJAN SAHOO-MP	BIBHUTI BHUSAN SWAIN
341	11411/2022	MANASHI MOHANTY-MP	BIBHUTI BHUSAN SWAIN

342	WP(C)/21331/2022 11412/2022	SASMITA SAHOO-MP	BIBHUTI BHUSAN SWAIN
343	WP(C)/21333/2022 11413/2022	HARAPRIYA BEHERA-MP	BIBHUTI BHUSAN SWAIN
344	WP(C)/21335/2022 11414/2022	RASHMITA LENKA-MP	BIBHUTI BHUSAN SWAIN
345	WP(C)/21336/2022 11415/2022	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
346	WP(C)/18456/2022 11416/2022	NARAYAN DAS GUPTA-MP	AKSHAYA KUMAR PANDEY
347	WP(C)/17988/2019 11417/2022	DEBI PRASAD SARANGI-MP	ACHYUTANANDA PATTNAIK
348	WP(C)/21341/2022 11418/2022	MAHESH PRASAD PANI-MP	AVIJIT PATNAIK
349	WP(C)/14085/2021 11419/2022	MANAS KUMAR MOHANTY-MP	SAMIR KUMAR MISHRA
350	WP(C)/21352/2022 11420/2022	BISWANATH DEHURY-MP	TUSAR KUMAR MISHRA
351	WP(C)/21351/2022 11421/2022	BISHNU PRASAD BARIK-MP	TUSAR KUMAR MISHRA
352	WP(C)/21355/2022 11422/2022	BIMALENDU PRADHAN-MP	RUPESH KUMAR KANUNGO
353	WP(C)/18799/2021 11423/2022	GHANASHYAM MUDULI-MP	MAHESWAR MOHANTY
354	WP(C)/21354/2022 11424/2022	SANTI LATA SAHU-MP	SUSANTA KUMAR BARAL
355	WP(C)/21356/2022 11425/2022	JITENDRA BEHERA-MP	TUSAR KUMAR MISHRA
356	WP(C)/21357/2022 11426/2022	JAGADISH KUMAR SAHU-MP	UMAKANT SAHOO
357	WP(C)/21358/2022 11427/2022	AMBIKA PRASAD SAMANTA-MP	TUSAR KUMAR MISHRA
358	WP(C)/21359/2022 11428/2022	DHARANIDHAR BEHERA-MP	SUSANTA KUMAR BARAL
359	WP(C)/21361/2022 11429/2022	M/S BHARAT MOTORS LTD.,BBSR-MP	BHABANI PRASAD MOHANTY
360	WP(C)/21364/2022 11430/2022	M/S SHREE BHARAT MOTORS LTD.,KHURDA-MP	BHABANI PRASAD MOHANTY
361	WP(C)/21366/2022 11431/2022	LAXMIDHAR SA-MP	PRADIP KUMAR RAY
362	WP(C)/23458/2021 11432/2022	JAGAT JYOTI PATTANAYAK-MP	TUSAR KUMAR MISHRA
363	WP(C)/21373/2022 11433/2022	HARISH CHANDRA PATRA-MP	CHITTARANJAN PATTNAIK
364	WP(C)/39163/2021 11434/2022	RAMESH SAMAL-MP	TRILOCHAN PANIGRAHI
365	WP(C)/19093/2022 11435/2022	M/S. SHIVOM MINERALS LTD.-MP	SANJAY KUMAR AGARWAL
366	WP(C)/13302/2022 11436/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
367	WP(C)/21323/2022 11437/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
368	WP(C)/21323/2022 11438/2022	UPENDRA KUMAR SETHI-MP	BIBHUTI BHUSAN SWAIN
369	WP(C)/17193/2022 11439/2022	KASHI PRASAD YADAV-MP	SUSANTA KUMAR JETHY
370	WP(C)/21381/2022 11440/2022	SATYABRATA TRIPATHY-MP	PRATIK DASH
371	WP(C)/21383/2022 11441/2022	ASHOK KUMAR PRADHAN-MP	BUDHADEV ROUSTRAY
372	WP(C)/5820/2021 11442/2022	SITAKANTA SAHOO-MP	NIRANJAN BISWAL
	WP(C)/21386/2022		

373	11443/2022 WP(C)/23443/2021	VICE CHANCELLOR, MAHARAJA SRIRAM CHANDRA BHASINWEDICUNIVERSITY-MP	
374	11444/2022 WP(C)/21388/2022	DEBENDRA ROUT-MP	BAMADEV BARAL
375	11445/2022 WP(C)/4489/2019	RAJENDRA PRASAD KOCHERLA-MP	
376	11446/2022 WP(C)/15600/2022	SIBASHANKAR DASH-MP	BIBHU PRASAD PANDA
377	11447/2022 WP(C)/11149/2022	ISPAT LABOUR UNION,ROURKELA-MP	BIBHU PRASAD PANDA
378	11448/2022 WP(C)/4485/2019	RAJENDRA PRASAD KOCHERLA-MP	
379	11449/2022 WP(C)/25439/2014	AJAYA KU.DASH-MP	M/S.SUBHASREE MOHANTY
380	11450/2022 WP(C)/25440/2014	PURNA CH.PAL-MP	M/S.SUBHASREE MOHANTY
381	11451/2022 WP(C)/25441/2014	CHAITANYA CH.SAHOO-MP	M/S.SUBHASREE MOHANTY
382	11452/2022 WP(C)/25442/2014	SARAT CH.CHOWDHURY-MP	M/S.SUBHASREE MOHANTY
383	11453/2022 WP(C)/21196/2022	M/S ANJALI MOTORS-MP	B.S.PANIGRAHI
384	11454/2022 WP(C)/4541/2016	DEBENDRA PRASAD SINHA-MP	M/S.SUBHASREE MOHANTYT
385	11455/2022 WP(C)/4546/2016	JAYANTA KUMAR SAHOO-MP	M/S.SUBHASREE MOHANTY
386	11456/2022 WP(C)/21396/2022	RAMAKANTA GIRI-MP	KOUSIK ANANDA GURU
387	11457/2022 WP(C)/18809/2022	UMESH KUMAR DASH-MP	SATYABRATA SENAPATI
388	11458/2022 WP(C)/18627/2022	BAIDHAR BAL-MP	
389	11459/2022 WP(C)/23653/2019	RAJENDRA KUMAR SAHOO-MP	M/S.DEVASHIS PANDA
390	11460/2022 WP(C)/23653/2019	RAJENDRA KUMAR SAHOO-MP	M/S.DEVASHIS PANDA
391	11461/2022 WP(C)/21410/2022	SURENDRANATH PRADHAN-MP	SUDEEP KUMAR SARANGI
392	11462/2022 WP(C)/21412/2022	DEBARAJ MUDULI-MP	SUDEEP KUMAR SARANGI
393	11463/2022 WP(C)/18133/2017	PRABINA KUMARI MOHURIA-MP	M/S.MANORANJAN PADHY, SURYAKANTA DASH, H.M
394	11464/2022 WP(C)/14408/2015	ANANTA GOPAL DAS-MP	M/S.BUDHADEV ROURAY
395	11465/2022 WP(C)/21414/2022	DUKHISHYAM SRICHANDAN-MP	SUDEEP KUMAR SARANGI
396	11466/2022 WP(C)/19581/2021	MITRA BHANU MOHAPATRA-MP	SAMBIT SAMAL
397	11467/2022 WP(C)/9340/2022	ANANDA KUMAR PATRA-MP	
398	11468/2022 WP(C)/21416/2022	SANJUKTA MUDULI-MP	SUDEEP KUMAR SARANGI
399	11469/2022 WP(C)/18799/2021	BIMALENDU PRADHAN-MP	MOHIT AGARWAL
400	11470/2022 WP(C)/12376/2016	BASANTA KU.PARICHHA-MP	M/S.L.K.MOHANTY
401	11471/2022 WP(C)/18799/2021	BIMALENDU PRADHAN-MP	GAUTAM MISRA
402	11472/2022 WP(C)/30112/2021	PURUSOTTAM JENA-MP	LAXMIKANTA MOHANTY
403	11473/2022 WP(C)/21417/2022	DALI SAHOO-MP	JITENDRA SAMANTARAY
404	11474/2022	GOUTAM PRADHAN-MP	S.RATH

405	WP(C)/15343/2022 11475/2022	BISWA B.MOHANTY-MP	
406	WP(C)/25299/2013 11476/2022	PRAFULLA KUMAR NAIK-MP	SURYA NARAYAN PATNAIK
407	WP(C)/32281/2020 11477/2022	SUDHIR KUMAR MALLICK-MP	SURYA NARAYAN PATNAIK
408	WP(C)/32286/2020 11478/2022	BIMALENDU PRADHAN-MP	V.MOHAPATRA
409	WP(C)/18799/2021 11479/2022	RANJAYA KU.AGRAWAL-MP	M/S.NEELAKANTHA PANDA
410	WP(C)/20307/2014 11480/2022	PRASANTA KUMAR MALLICK-MP	
411	WP(C)/14168/2022 11481/2022	SARMILI NAIK-MP	S.RATH
412	WP(C)/13569/2022 11482/2022	SRI SAI KUTIRA FOUNDATION TRUST-MP	S.D.MISHRA
413	WP(C)/23065/2015 11483/2022	SRI SAI KUTIRA FOUNDATION TRUST-MP	S.D.MISHRA
414	WP(C)/23065/2015 11484/2022	M/S. GHANASHYAM MISRA AND SONS PVT. LTD.-MP	SATYA SMRUTI MOHANTY
	WP(C)/21424/2022		